

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/14497/2024	CORE MINERALS VS HIMANGHINI SINGH	PARTHA MUKHERJI VS	// ()
2	D-BLAPL/9552/2024	BIJU MUNDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANGRIPOSI /129 /2022 () //
3	D-BLAPL/9559/2024	DIPAK BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /54 /2024 () //
4	D-BLAPL/9569/2024	BABLU @ MUSTAPA @ MUSTAN ALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /26 /2024 () //
5	D-BLAPL/9570/2024	BHAGABAN @ SAJAN NAIK VS STATE OF ODISHA	ADITI HOTA VS	BIKRAMPUR FCI /307 /2023 () //
6	D-BLAPL/9571/2024	MANOJ MAHALIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /208 /2024 () //
7	D-BLAPL/9580/2024	KRISHNA PANIGARHI VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /48 /2024 () //
8	D-BLAPL/9581/2024	SUSANTA SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /87 /2024 () //
9	D-BLAPL/9584/2024	DAYANIDHI PRADHAN VS STATE OF ODISHA	MAHES DAS VS	//0 () //
10	D-BLAPL/9585/2024	PRABINA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /143 /2023 () //
11	D-BLAPL/9587/2024	PRABINA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /142 /2023 () //

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12	D-BLAPL/9588/2024	BARA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /60 /2024 () //
13	D-BLAPL/9589/2024	BEDAPATI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /397 /2022 () //
14	D-BLAPL/9592/2024	SUKRA SINGH VS STATE OF ODISHA	PRABHAV BEHERA VS	BARIPADA TOWN /65 /2024 () //
15	D-BLAPL/9593/2024	DAKHYARAJ PUJARI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
16	D-BLAPL/9594/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SAROJ MOHARANA VS	PHIRINGIA /65 /2020 () //
17	D-BLAPL/9596/2024	PRADOSH KUMAR BISWAL @ CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KASAFAL MARINE /16 /2023 () //
18	D-BLAPL/9599/2024	PRABINA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /176 /2023 () //
19	D-BLAPL/9602/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /191 /2023 () //
20	D-BLAPL/9603/2024	SIDHESWAR PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /435 /2023 () //
21	D-BLAPL/9605/2024	HARI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /397 /2022 () //
22	D-BLAPL/9606/2024	BHUBAN DEEP VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	KUNDHEIGOLA /163 /2020 () //
23	D-BLAPL/9607/2024	GANTHIRATAN MALI@GANTHIRATNA	S.S.RAY (2)	MOHANA /43 /2024

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		VS	VS	()
24	D-BLAPL/9609/2024	STATE OF ODISHA BHARAT KUMAR	S.S.RAY (2)	// BHUBANESWAR G.R.P.S. /19 /2024
		VS	VS	()
25	D-BLAPL/9611/2024	STATE OF ODISHA KALEBA JANI@KALEBO	S.S.RAY (2)	// / /0
		VS	VS	()
26	D-BLAPL/9616/2024	STATE OF ODISHA SK.MONAF HUSSEN	GURU PRASAD BEHERA	// SPL.TASK FORCE /9 /2021
		VS	VS	()
27	D-BLAPL/9617/2024	STATE OF ODISHA SUSANTA@SUSHANTA KUMAR DAS	B.S.DASPARIDA	// KHANTAPADA /262 /2022
		VS	VS	()
28	D-BLAPL/9620/2024	STATE OF ODISHA DINA SINGH@DIUI	BHABANI SHANKAR DASPARIDA	// KAPTIPADA /157 /2023
		VS	VS	()
29	D-BLAPL/9623/2024	STATE OF ODISHA BULARI NAIK	PARTHA SARATHI NAYAK	// HINDOL /75 /2024
		VS	VS	()
30	D-BLAPL/9626/2024	STATE OF ODISHA ARABINDA KUMAR SINGH@ARBIND SINGH	BIBHUTI RANJAN MOHANTY	// SALIPUR /292 /2022
		VS	VS	()
31	D-BLAPL/9629/2024	STATE OF ODISHA PRADOSH KUMAR BISWAL@CHIKU	SATYABRATA MOHANTY	// BASTA /35 /2024
		VS	VS	()
32	D-BLAPL/9631/2024	STATE OF ODISHA ATAL BIHARI PANDEY	SURYA KANTA PRADHAN	// / /0
		VS	VS	()
33	D-BLAPL/9632/2024	STATE OF ODISHA KUMAR BHATRA	UMAKANTA BARIK	// UMERKOTE /377 /2022
		VS	VS	()
34	D-BLAPL/9635/2024	STATE OF ODISHA SANJAY NIAL	UMAKANTA BARIK	// KOKSARA /216 /2023
		VS	VS	()

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35	D-BLAPL/9637/2024	STATE OF ODISHA SITARAM SADANGI VS	SURYA KANTA PRADHAN VS	// KANTAMAL /67 /2023 ()
36	D-BLAPL/9638/2024	STATE OF ODISHA JOWAN TAO@JAWAN TAO VS	UNMESH CHANDRA JENA VS	// / /0 ()
37	D-BLAPL/9639/2024	STATE OF ODISHA GHANASHYAM MAJHI VS	T.N. MURTY VS	// DAMANJODI /116 /2021 ()
38	D-BLAPL/9640/2024	STATE OF ODISHA RAJEEV LOCHAN DAS VS	BIBHUTI BHUSAN MISHRA VS	// EOW,BHUBANESWAR /12 /2023 ()
39	D-BLAPL/9643/2024	STATE OF ODISHA PRAKASH MOHAPATRA@NAYAK VS	PUSPAMITRA MOHAPATRA VS	// SATYABADI /355 /2022 ()
40	D-BLAPL/9648/2024	STATE OF ODISHA SRIDHAR KUMAR JENA VS	SOUBHAGYA KUMAR DASH VS	// BUGUDA /683 /2021 ()
41	D-BLAPL/9649/2024	STATE OF ODISHA PRABHAT @ PRAVAT KUMAR SWAIN VS	AMITAV TRIPATHY VS	// / /0 ()
42	D-BLAPL/9651/2024	STATE OF ODISHA RAMAKANTA BISWAL VS	PUSPAMITRA MOHAPATRA VS	// KOREI /187 /2020 ()
43	D-BLAPL/9654/2024	STATE OF ODISHA BIKI@BIKASH NAIK VS	PARTHA SARATHI NAYAK VS	// KUNDHEIGOLA /334 /2022 ()
44	D-BLAPL/9657/2024	STATE OF ODISHA MANASH PRADHAN @ MANAS PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /261 /2022 ()
45	D-BLAPL/9661/2024	STATE OF ODISHA PANCHANANA BEHERA @ DAS VS STATE OF ODISHA	SUMITRA PATRA VS	// RAMBHA (KHALLIKOTE) /739 /2023 () //

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46	D-BLAPL/9663/2024	PROBADHA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHADEV KHUNTA /60 /2015 () //
47	D-BLAPL/9670/2024	BHAGABAN SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /192 /2023 () //
48	D-BLAPL/9672/2024	ASIT MANADAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /39 /2024 () //
49	D-BLAPL/9675/2024	GANGADHARA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /731 /2023 () //
50	D-BLAPL/9676/2024	SANTOSH NAIK@SANTU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //
51	D-BLAPL/9678/2024	SYAMSUNDAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /280 /2023 () //
52	D-BLAPL/9679/2024	PRADOSH KUMAR BISWAL@CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY VS	RUPSA /21 /2024 () //
53	D-BLAPL/9682/2024	RAMESH CHANDRA SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAISINGA /189 /2023 () //
54	D-BLAPL/9686/2024	RANJIT KUMAR SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /639 /2023 () //
55	D-BLAPL/9687/2024	RAJIB LOCHAN MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BADAGODA P.S. /253 /2022 () //
56	D-BLAPL/9692/2024	ADIMUL HOSSAIN KHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURUNABAZAR /96 /2023 () //
57	D-BLAPL/9696/2024	DAITARI SISA	NIHAR RANJAN SAHOO	MALKANGIRI /392 /2022

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		VS	VS	()
58	D-BLAPL/9697/2024	STATE OF ODISHA BALBIR RANA	ARIJEET MISHRA	// JEYPORE SADAR /238 /2020
		VS	VS	()
59	D-BLAPL/9699/2024	STATE OF ODISHA BAPI @ DEBRAJ @ DEBASIS SAHOO	ARIJEET MISHRA	// RAGHUNATHPUR /332 /2023
		VS	VS	()
60	D-BLAPL/9700/2024	STATE OF ODISHA ADITYA PADHI	RANJAN KU. ROUT	// CAPITAL P.S. /83 /2024
		VS	VS	()
61	D-BLAPL/9702/2024	STATE OF ODISHA BASANTI MONDAL	BISHNU PRASAD PRADHAN	// / /0
		VS	VS	()
62	D-BLAPL/9704/2024	REPUBLIC OF INDIA (CBI) SACHIN RAJ JENA	SK. ZAFARULLA	// SORO /395 /2023
		VS	VS	()
63	D-BLAPL/9706/2024	STATE OF ODISHA NARAYAN JHAWAR	SIDHARTHA DAS	// CYBER CRIME AND ECONOMIC OFFENCE /23 /2023
		VS	VS	()
64	D-BLAPL/9709/2024	STATE OF ODISHA(CID,CB, ODISHA CUTTACK) MRUTYUNJAYA MALLIK	CHITTA RANJAN SAHU	// AGARAPADA /63 /2017
		VS	VS	()
65	D-BLAPL/9711/2024	STATE OF ODISHA BIDESI PRADHAN	PARTHA SARATHI DAS	// KHALLIKOTE /193 /2024
		VS	VS	()
66	D-BLAPL/9715/2024	STATE OF ODISHA SURENDRA SWAIN @ BUTURI	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
67	D-BLAPL/9720/2024	STATE OF ODISHA RABINDRA BEHERA	SMRUTI RANJAN ROUT	// DHAULI PS /106 /2023
		VS	VS	()
68	D-BLAPL/9723/2024	STATE OF ODISHA PANA GOUDA	LAMBODOR ACHARI	// BADAGADA /551 /2023
		VS	VS	()

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69	D-BLAPL/9726/2024	STATE OF ODISHA SANGRAM DAS VS	BIKRAM PARIJA VS	// DHAULI PS /27 /2024 ()
70	D-BLAPL/9730/2024	STATE OF ODISHA NARASIMA NAYAK @ BHIMA VS	BHAGABAN SARANGI VS	// BADABAZAR /375 /2023 ()
71	D-BLAPL/9737/2024	STATE OF ODISHA ROCKET @ SANTOSH NAYAK VS	BIJAY KUMAR BEHERA VS	// BADAGODA P.S. /361 /2023 ()
72	D-BLAPL/9740/2024	STATE OF ODISHA NILAMANI SAHA VS	MANOJ KUMAR PATI VS	// LALBAG /294 /2020 ()
73	D-BLAPL/9742/2024	STATE OF ODISHA NILAMANI SAHA VS	MANOJ KUMAR PATI VS	// MANGALA BAG /297 /2020 ()
74	D-BLAPL/9743/2024	STATE OF ODISHA NILAMANI SAHA VS	MANOJ KUMAR PATI VS	// LALBAG /321 /2020 ()
75	D-CMAPL/14528/2024	STATE OF ODISHA TARINI PRASAD KAR VS	NIRANJAN LENKA VS	// // ()
76	D-CMAPL/14626/2024	NETRANANDA KAR SUDHIR K. SATPATHY VS	SUSANTA KUMAR PRADHAN VS	// // ()
77	D-CMAPL/14659/2024	CESU, BBSR BABULI CHARAN SETHY VS	ADV VS	// // ()
78	D-CMP/14478/2024	OUAT, ASWANI KUMAR SAHOO VS	DIBYARANJAN BEHERA VS	// // ()
79	D-CMP/14559/2024	KABITA SAHOO RAJALAXMI MAHARANA VS	SAILABALA JENA VS	// // ()
		OLI KHAN		//

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80	D-CMP/14561/2024	SURESH CHANDRA PRADHAN VS GIRIJA KUMAR MOHAPATRA	AKASH KUMAR PATAJOSHI VS	// 0 //
81	D-CMP/14579/2024	SATYA SHIVA SASWAT VS NIRODNALINI KAR	SAUMYA RANJAN MISHRA VS	// 0 //
82	D-CMP/14594/2024	SUDARSHAN PATRI VS GOURANGA CHANDRA PANDA	AMIT PRASAD BOSE VS	// 0 //
83	D-CMP/14602/2024	KANHU CHARAN MOHAPATRA VS KISHORE CHANDRA MOHAPATRA	BIBEKANANDA BHUYAN VS	// 0 //
84	D-CMP/14658/2024	SURENDRA PATRA VS DEITY SRI LAXMI NRUSINGHA MAHAPRABHU, GANJAM	ABINASH NAYAK VS	// 0 //
85	D-CMP/14666/2024	ACHUTA BHOINA VS MAHENDRA BHOINA	AMIT KUMAR NATH VS	// 0 //
86	D-CMP/14674/2024	MADHU BEHERA VS RINUBALA BEHERA	DEBA KUMAR RATH VS	// 0 //
87	D-CMP/14686/2024	NARAYAN SAHU VS ANADI SAHU	DWARIKA PRASAD MOHANTY VS	// 0 //
88	D-CONTC/14334/2024	DR. SISHIR KUMAR PRUSTY VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/14335/2024	DR. BIMBADHAR ROUT VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/14336/2024	KEDAR CHANDRA SAHU VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/14339/2024	BUDHADEV PODH	ADV.	//



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		VS	VS	0
92	D-CONTC/14343/2024	ASWATHY S., I.A.S. RATNAMANI DEVI	ADV.	//
		VS	VS	0
93	D-CONTC/14355/2024	SANJAY KUMAR SINGH, PRINCIPAL SECY., INFORMATION AND PUBLIC RELATION DEPT. NANDINI PRADHAN	ADV.	//
		VS	VS	0
94	D-CONTC/14376/2024	ASWASTHY. S, COMMNR. CUM SECY. S AND ME DEPT. PRASANNA KUMAR JENA	ADV.	//
		VS	VS	0
95	D-CONTC/14379/2024	DR. SUBHANKAR MOHAPATRA, I.A.S., O.A.S. ANNAPURNA JENA	ADV.	//
		VS	VS	0
96	D-CONTC/14381/2024	SATYABRATA SAHOO, I.A.S. D.N.ADHICARI	ADV.	//
		VS	VS	0
97	D-CONTC/14388/2024	MANOJ SHARMA, G.M., EAST COAST RAILWAY, RAIL VIHAR, BBSR KALYANI ACHARYA	ADV.	//
		VS	VS	0
98	D-CONTC/14394/2024	SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK AJAYA KUMAR MAHANTA	UMAKANTA SAHOO	//
		VS	VS	0
99	D-CONTC/14402/2024	DR. ARABINDA KUMAR PADHEE, I.A.S. TARINI BAHIDAR	SANDHYARANI PANI	//
		VS	VS	0
100	D-CONTC/14410/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. KISHORE CHANDRA GHATAL	ADV.	//
		VS	VS	0
101	D-CONTC/14420/2024	SUSHANTA DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA MINARANI MOHANTY	PRASANNA KUMAR NAYAK 1	//
		VS	VS	0
102	D-CONTC/14425/2024	BRUNDABAN SATPATHY, DIRECTOR OF ELEMENTARY EDUCATION, BBSR SUPRAVA HALBA@SUCHEN	ADV.	//
		VS	VS	0

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103	D-CONTC/14432/2024	ANU GARG, I.A.S. SHRADHANJALI SAGAR VS	ADV. VS	// // 0
104	D-CONTC/14437/2024	DR. SADHU CHARAN DAS, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BARGARH TAPAN NAIK VS	ADV. VS	// // 0
105	D-CONTC/14441/2024	SUDHANSHU SEKHAR MISHRA, I.P.S. RAMESH CHANDRA NANDA VS	ADV. VS	// // 0
106	D-CONTC/14442/2024	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT. SOUMYARANJAN MAHANTA VS	ADV VS	// // 0
107	D-CONTC/14443/2024	GOURI RANI NAIK, D.E.O, KEONJHAR KARUNAKAR MOHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
108	D-CONTC/14445/2024	SUSANTA KUMAR DASH, I.A.S VENKETESWAR PRAHARAJ VS	ADV. VS	// // 0
109	D-CONTC/14448/2024	ROOPA ROSHAN SAHOO, COMMNR. CUM SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT. LAXMINARAYAN PRADHAN VS	ADV VS	// // 0
110	D-CONTC/14451/2024	ANU GARG, I.A.S. MD. ANSAR ALI ANSARI VS	ADV VS	// // 0
111	D-CONTC/14454/2024	SUSHANT KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA KRUSHNA CHANDRA BEHERA VS	ADV VS	// // 0
112	D-CONTC/14457/2024	ASWATHY S., I.A.S LOPAMUDRA PARIDA VS	ADV VS	// // 0
113	D-CONTC/14470/2024	SATYA RANJAN SAHOO, I.P.S. KUMULI KAILASH VS	ADV VS	// // 0
		DR. ABINASH ROUT, REGISTRAR CUM GENERAL AUPDT., S.C.B.M COLLEGE AND HOSPITAL, CUTTACK		//

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114	D-CONTC/14471/2024	BRUNDABAN PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/14473/2024	RANJAN KUMAR SAHOO VS SATYAJIT MOHAPATRA, O.A.S.	ADV. VS	// 0 //
116	D-CONTC/14474/2024	AJAY KUMAR KEDIA VS DR. GAVALI PARAG HARSHAD, I.A.S.	PRATAP SAHANI VS	// 0 //
117	D-CONTC/14482/2024	JAYARAM PARIDA VS SAUBHAGYA RANJANA PANDA, OAS	adv. VS	// 0 //
118	D-CONTC/14483/2024	INDRAMANI SAHOO VS SIDHARTHA SANKAR SWAIN, COLLECTOR AND D.M, ANGUL	ADV VS	// 0 //
119	D-CONTC/14487/2024	PRASANT KUMAR NAIK VS SIDHARTHA SANKAR SWAIN, COLLECTOR AND D.M, ANGUL	ADV VS	// 0 //
120	D-CONTC/14492/2024	AJIT KUMAR JENA VS SHALINI PANDIT, I.A.S.	GOPAL SINHA VS	// 0 //
121	D-CONTC/14493/2024	DHANESWAR TIYU VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/14495/2024	SADANANDA NAYAK VS MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// 0 //
123	D-CONTC/14499/2024	ARIKI DILIP KUMAR VS MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// 0 //
124	D-CONTC/14509/2024	BASANTA KUMAR PRADHAN VS DR. SUJATA MISHRA, C.D.M. AND P.H.O., PURI	ADV. VS	// 0 //
125	D-CONTC/14517/2024	PRAVAKAR KAR	ADV.	//

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		VS	VS	0
126	D-CONTC/14518/2024	A.ASHWATHI, I.A.S. KAILASH CHANDRA BARIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
127	D-CONTC/14522/2024	VEER BIKRAM YADAB, I.A.S. MANJULATA SAHU	ADV.	//
		VS	VS	0
128	D-CONTC/14526/2024	A.ASHWASTHI, I.A.S. GAJENDRA PRASAD DAS	ADV.	//
		VS	VS	0
129	D-CONTC/14534/2024	SUSANTGA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION DEPT., BHABANI SANKAR DAS	ADV.	//
		VS	VS	0
130	D-CONTC/14537/2024	ARUN KUMAR SARANGI, IPS BIJAYALAXMI MANDAL	ADV	//
		VS	VS	0
131	D-CONTC/14539/2024	AJIT KUMAR BABU,EXECUTIVE ENGINEER,R AND E KALAHANDI M.I. DIVISION BRAJA MOHAN ALDA	ADV.	//
		VS	VS	0
132	D-CONTC/14541/2024	ASWATHY S., I.A.S. SUKUMAR SATYABRAT BARIK	ADV.	//
		VS	VS	0
133	D-CONTC/14543/2024	ASWATHI S, I.A.S. SRI DAKTER PRADHAN	ADV.	//
		VS	VS	0
134	D-CONTC/14544/2024	AMITAV THAKUR, IPS RANJAN KUMAR GACHHAYAT	ADV.	//
		VS	VS	0
135	D-CONTC/14550/2024	ASWATHI S, I.A.S. JAYANTA KUMAR ROUT	PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
136	D-CONTC/14552/2024	KSHETRAMOHAN SWAIN, TAHASILDAR, ATHAGARH SUDARSAN MISHRA	ADV	//
		VS	VS	0

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137	D-CONTC/14555/2024	ASWASTHY S, I.A.S. HARISH CHANDRA PRADHAN VS	ADV VS	// // 0
138	D-CONTC/14556/2024	SUSHANTA KUMAR NANDA, I.F.S SUMANTA KUMAR PRADHAN VS	ADV VS	// // 0
139	D-CONTC/14557/2024	VIJAY AMRUTA KULANGE, I.A.S. JASHOBANTA BEHERA VS	ADV. VS	// // 0
140	D-CONTC/14564/2024	ANU GARG, I.A.S. PRADIPTA KUMAR SAHOO VS	ADV. VS	// // 0
141	D-CONTC/14565/2024	ASWATHI S, I.A.S. MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MAYURBHANJ VS	ADV VS	// // 0
142	D-CONTC/14566/2024	ASWASTHY S, I.A.S. NABAKISHORE BISWAL VS	ADV VS	// // 0
143	D-CONTC/14568/2024	ANU GARG, I.A.S. KISHORE KUMAR PANIGRAHI VS	ADV. VS	// // 0
144	D-CONTC/14571/2024	JYOTIRANJAN MISHRA, ELEMENTARY EDUCATION, BBSR BISHNU CHARAN JENA VS	ADV VS	// // 0
145	D-CONTC/14584/2024	SANTOSH KUMAR ROUT, D.E.O, CUTTACK KASINATH BHOLA VS	ADV VS	// // 0
146	D-CONTC/14585/2024	S. ASWASTHI, COMMNR., CUM SECY., S AND ME DEPT. PABITRA SAHOO VS	ADV. VS	// // 0
147	D-CONTC/14592/2024	RAGHURAM R. AYAR, DIRECTOR OF HIGHER SECONDARY EDUCATION, BBSR RAJ KUMAR BISHOI VS	ADV VS	// // 0
		AMITA PATTANAIAK, D.E.O, GANJAM		//

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148	D-CONTC/14593/2024	SIBA PRASAD MISHRA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/14595/2024	PRAVAKAR PRADHAN VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/14597/2024	BINAYA RANJAN PARIJA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
151	D-CONTC/14600/2024	SANTOSH KUMAR SAHOO VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
152	D-CONTC/14604/2024	SAHADEV PARIDA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/14609/2024	SANGEETA SAMANTARY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
154	D-CONTC/14612/2024	BIJAY KUMAR NAYAK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/14618/2024	ADAITA PRADHAN VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
156	D-CONTC/14621/2024	SHREE LINGARAJ FEEDS LTD. ROURKELA VS SAMARESH PAL, EXECUTIVE ENGINEER(ELECTRICAL), TPWODL, RAJGANGPUR, SUNDARGARH	ADV. VS	// 0 //
157	D-CONTC/14625/2024	BANDHU CHARAN MAJHI VS PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI, KENDRAPARA	ADV. VS	// 0 //
158	D-CONTC/14628/2024	CHITTARANJAN MISHRA VS BASANTA KUMAR SETHY, O.A.S.	ADV. VS	// 0 //
159	D-CONTC/14634/2024	SUDHAKAR MOHAPATRA	SAROJ KUMAR DASH	//

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		VS	VS	0
160	D-CONTC/14639/2024	PRADIP KUMAR JENA, I.A.S. SHREEKANTA KUMAR DUNGURI	SAROJ KUMAR PADHY	//
		VS	VS	0
161	D-CONTC/14642/2024	DR. JAGDISH KUMAR MOHANANDA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BARGARH GHUNDU GOPAL PANIGRAHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
162	D-CONTC/14644/2024	USHA PADHI, I.A.S. DR. DEBIDUTTA DASH	ADV.	//
		VS	VS	0
163	D-CONTC/14645/2024	SHALINI PANDIT, I.A.S. ASUTOSH PATTANAİK	ADV.	//
		VS	VS	0
164	D-CONTC/14650/2024	PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT. SUBASH CHANDRA BARIK	ADV.	//
		VS	VS	0
165	D-CONTC/14651/2024	ANU GARG, I.A.S. DAKTER PRADHAN	PRASANTA KUMAR MISHRA	//
		VS	VS	0
166	D-CONTC/14656/2024	USHA PADHI, I.A.S. LAXMIPRIYA MISHRA	ADV.	//
		VS	VS	0
167	D-CONTC/14660/2024	ASWATHY S, SECY. TO GOVT., S AND ME DEPT., BBSR PABITRA MOHAN PARICHHA	ADV.	//
		VS	VS	0
168	D-CONTC/14665/2024	MANORANJAN PANIGRAHI, COMMISSIONER CUM SECY., TOURISM AND CULTURE, DEPT., BBSR BIPRA RANJAN BEURA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
169	D-CONTC/14669/2024	ASWATHY S., I.A.S. MAHESWAR PATNAİK	ADV.	//
		VS	VS	0
170	D-CONTC/14676/2024	SATYABRATA SAHU, I.A.S. BICHITRANANDA MOHANTY	ADV.	//
		VS	VS	0

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171	D-CONTC/14677/2024	SATYABRATA SAHU, I.A.S. SARAT CHANDRA MOHARANA VS	ADV. VS	// // 0
172	D-CONTC/14682/2024	SATYABRATA SAHU, I.A.S. TARENI PRASAD PATNAIK VS	ADV. VS	// // 0
173	D-CONTC/14685/2024	SATYABRATA SAHU, I.A.S. TRINATH PATNAIK VS	ADV. VS	// // 0
174	D-CONTC/14689/2024	SATYABRATA SAHU, I.A.S. PANKAJ KUMAR PANDA VS	ADV. VS	// // 0
175	D-CONTC/14691/2024	SATYABRATA SAHU, I.A.S. MAYADHAR MOHAPATRA VS	ADV. VS	// // 0
176	D-CONTC/14693/2024	SATYABRATA SAHU, I.A.S. TRILOCHAN MOHANTY VS	ADV. VS	// // 0
177	D-CONTC/14696/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, CUTTACK GOPAL CHANDRA ROUL VS	ADV. VS	// // 0
178	D-CRLA/9547/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. SAI CHANDAN TRIPATHY VS	MOHENDRA KUMAR MOHAPATRO VS	// RAYAGADA TOWN /264 /2023 0
179	D-CRLA/9549/2024	STATE OF ODISHA SAI CHANDAN TRIPATHY VS	MOHENDRA KUMAR MOHAPATRO VS	// RAYAGADA TOWN /271 /2023 0
180	D-CRLA/9557/2024	STATE OF ODISHA BALAR4AM SAHOO @ SILU VS	DURGA PRASANNA MISRA VS	// KISHORENAGAR (ANUGUL) /38 /2021 0
181	D-CRLA/9563/2024	STATE OF ODISHA MIHIR DALSSINGH RAY VS	SURYAKANTA DWIBEDI VS	// TIGIRIA /138 /2022 0
		STATE OF ODISHA		//



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182	D-CRLA/9564/2024	SUKUTA @ JIBANANANDA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /138 /2022 () //
183	D-CRLA/9628/2024	SAROJ SANDHA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHIRINGIA /69 /2017 () //
184	D-CRLA/9681/2024	SANJAY BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	SALIPUR /56 /2021 () //
185	D-CRLA/9690/2024	SK. YUSUF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /364 /2021 () //
186	D-CRLA/9739/2024	GOURAHARI ROUT@ROUTA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /16 /2015 () //
187	D-CRLMA/9610/2024	BISHNU CHARAN SAHU VS STATE OF ODISHA(VIG.)	BIRAJA PRASANNA DAS VS	VIGILANCE PS (BERHAMPUR) /21 /2022 () //
188	D-CRLMC/9550/2024	SONER SING HANSDAH VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANGRIPOSI /179 /2023 () //
189	D-CRLMC/9556/2024	GOLEKHA BIHARI DAS VS PANCHEI @ NIRASHI KHATUA	ARABINDA TRIPATHY VS	KAMAKHYANAGAR /178 /2015 () //
190	D-CRLMC/9561/2024	PRASANTA NAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /109 /2020 () //
191	D-CRLMC/9562/2024	PURNA CHANDRA BEHERA@BABALI VS STATE OF ODISHA	LAXMAN PRADHAN VS	TIKABALI /10 /2013 () //
192	D-CRLMC/9573/2024	SURESH KUMAR AGRAWAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	THUAMUL RAMPUR /3 /2019 () //
193	D-CRLMC/9583/2024	CHHAYAKANTA NANDA	PRASANTA KUMAR SATAPATHY	AGARAPADA /116 /2023

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		VS	VS	()
		STATE OF ODISHA		//
194	D-CRLMC/9586/2024	SITANSU@SITANSHU SEKHAR NAYAK@DILU	PRASANTA KUMAR SATAPATHY	SAHADEV KHUNTA /452 /2014
		VS	VS	()
		STATE OF ODISHA		//
195	D-CRLMC/9597/2024	ABANI KUMAR BAAG	BHABANI SHANKAR DASPARIDA	MAHILA P.S.(BBSR) /287 /2015
		VS	VS	()
		STATE OF ODISHA		//
196	D-CRLMC/9601/2024	KAILASH CHANDRA PRADHAN	JUGALA KISHORE PANDA	POLASARA PS /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
197	D-CRLMC/9604/2024	GYANADATTA NAIK @ AGYANDATTAGANGA NAIK	PARTHA SARTHI NAYAK	CHHENDIPADA /424 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	D-CRLMC/9613/2024	NARENDRA KUMAR BISOI	SANGRAM KESHARI ROUT	//0
		VS	VS	()
		STATE OF ODISHA		//
199	D-CRLMC/9619/2024	NATIA PARIDA @ NILAKANTHA PARIDA	SAPAN KUMR LENKA	BANAPUR P.S. /224 /2012
		VS	VS	()
		STATE OF ODISHA		//
200	D-CRLMC/9621/2024	DR. MANAS RANJAN RAY	S.J.PRADHAN	MAHILA P.S. BUXIBAZAR /81 /2023
		VS	VS	()
		STATE OF ODISHA		//
201	D-CRLMC/9633/2024	MUKESH KUMAR NAYAK	USHARANI PATI	GOPALPUR /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
202	D-CRLMC/9642/2024	RAMAKRUSHNA BISWARAY	RAJIBA BIHARI MISHRA	GOP /17 /2007
		VS	VS	()
		STATE OF ODISHA		//
203	D-CRLMC/9645/2024	B.SHYAM @ SHYAM KUMAR	ARIJEET MISHRA	JARADA /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
204	D-CRLMC/9650/2024	RAGHUNATHA SAMANTARAY	KALI PRASAD MOHANTY	KANAS /69 /2004
		VS	VS	()

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205	D-CRLMC/9653/2024	STATE OF ODISHA NARENSRA NATH @ NARENDRA NATH NAIK VS	PRASANNA KUMAR RATH (1) VS	// //0 ()
206	D-CRLMC/9656/2024	STATE OF ODISHA KUNU @ NIRMAL ACHARYA VS	SACHIDANANDA PADHEE VS	// barpalli /78 /2023 ()
207	D-CRLMC/9660/2024	STATE OF ODISHA CHITTARANJAN PANDA VS	DEEPAK PANDA VS	// //0 ()
208	D-CRLMC/9664/2024	SALILA PRADHAN SURJYA KANTA SWAIN @ BHAGYA VS	LAMBODOR ACHARI VS	// SURADA /68 /2015 ()
209	D-CRLMC/9669/2024	STATE OF ODISHA DEBORAJ DHIBAR @ DEBADUTTA DHEEBAR @ DEVADATTA DHEEBAR VS	BIRAJA PRASAD NANDA VS	// RAYAGADA TOWN /159 /2015 ()
210	D-CRLMC/9671/2024	STATE OF ODISHA LAXMIDHAR NAIK VS	SAROJ KUMAR DASH VS	// GONDIA /147 /2023 ()
211	D-CRLMC/9750/2024	STATE OF ODISHA SANTOSH PRADHAN VS	AMITAV TRIPATHY VS	// HARABHANGA /5 /2020 ()
212	D-CRLMC/9751/2024	STATE OF ODISHA M/S. MSP SOPNGE IRON LTD., KEONJHAR VS	DIPAK KUMAR DEY VS	// //0 ()
213	D-CRLMP/9568/2024	SUB DIVISIONAL MAGISTRATE, KEONJHAR GITANJALI SRICHANDAN VS	SAROJ KUMAR PADHI VS	// //0 ()
214	D-CRLMP/9576/2024	STATE OF ODISHA SANGRAM KISHORE SAMAL VS	ARJUNA CHARANA BEHERA VS	// //0 ()
215	D-CRLMP/9591/2024	STATE OF ODISHA RAMA CHANDRA SAHU VS STATE OF ODISHA	RUBLIN NAYAK VS	// //0 //

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216	D-CRLMP/9614/2024	GANESH KUMAR VARMA VS STATE OF ODISHA	RAMA CHANDRA SAHOO VS	//0 0 //
217	D-CRLMP/9618/2024	MANORANJAN JENA VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	//0 0 //
218	D-CRLMP/9624/2024	LOKANATH PARIDA VS STATE OF ODISHA	SUSANTA KUMAR MOHANTY VS	//0 0 //
219	D-CRLMP/9627/2024	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 0 //
220	D-CRLMP/9630/2024	KSHETRA MOHAN MEHER VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 0 //
221	D-CRLMP/9636/2024	SWAGAT KUMAR SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 0 //
222	D-CRLMP/9647/2024	JYOCHHNA RANI SETHI VS SIMANCHAL SETHI	SANTOSH KUMAR MAHANTY VS	//0 0 //
223	D-CRLMP/9667/2024	MANASMITA DAS VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	//0 0 //
224	D-CRLMP/9731/2024	RANJITA SUTAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 0 //
225	D-CRLMP/9736/2024	PRATYUSH ROUT VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 0 //
226	D-CRLMP/9738/2024	GULNAZ BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
227	D-CRLMP/9741/2024	TARANNUM BIBI	SANJIB KUMAR BHANJADEO	//0

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		VS	VS	0
		STATE OF ODISHA		//
228	D-CRLMP/9744/2024	M/S DAS AND SONS ENTERPRISES, KENDRAPARA	JAJATI KESHARI KHUNTIA	//0
		VS	VS	0
		STATE OF ODISHA		//
229	D-CRLMP/9746/2024	RITURAJ MOHANTY	SIDDHARTH GOUTAM DAS	//0
		VS	VS	0
		STATE OF ODISHA		//
230	D-CRLREV/9608/2024	JUBEDA ADAMJI MARFANI	UMA CHARAN MISHRA	//0
		VS	VS	0
		EXECUTIVE MAGISTRATE, SUB COLLECTOR OFFICE, BHAWANIPATNA,KALAHANDI		//
231	D-CRLREV/9622/2024	CHINMAY CHINTAN ROUT	KULDEEP MOHANTY	//0
		VS	VS	0
		RANJITA BARIK@ROUT		//
232	D-FAO/14337/2024	MAHENDRA MEHER	SATYABAN SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
233	D-FAO/14338/2024	PONDURU JAYALAXMI@P. JAYALAXMI	SATYABAN SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
234	D-FAO/14670/2024	THE MANAGER, M/S ORIENTAL INSURANCE CO.LTD.	RIMJHIMBALA PATI	//
		VS	VS	0
		JYOTI RANJAN NAYAK		//
235	D-FAO/14680/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.	ANUPAM DASH	//
		VS	VS	0
		BAIRAGI ROUT		//
236	D-FAO/14698/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.	ANUPAM DASH	//
		VS	VS	0
		DILLIP NAIK		//
237	D-FAO/14714/2024	DIVL. MANATER, NEW INDIA ASSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		PRASANTA KUAMR DAS		//
238	D-FAO/14722/2024	ANIL KUMAR SEE	SUBHENDU KAR	//
		VS	VS	0

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239	D-MACA/14347/2024	SASMITA SEE LIPU RAULA VS SUKANTA KUMAR JENA	PRADEEP KUMAR MISHRA VS	// // 0 //
240	D-MACA/14349/2024	SUDHA GOWALA VS ARJUNA PARIDA	PRADEEP KUMAR MISHRA VS	// 0 //
241	D-MACA/14353/2024	SUBASH BEHERA VS PRASANTA KUMAR PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //
242	D-MACA/14357/2024	NARAYAN PADHI VS PRAVAT KUMAR UPADHYAYA	PRADEEP KUMAR MISHRA VS	// 0 //
243	D-MACA/14360/2024	SASHI KANTA UPADHYAYA VS KULAMANI BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
244	D-MACA/14364/2024	PRADEEP KUMAR MOHANTY VS LOKNATH DASH	PRADEEP KUMAR MISHRA VS	// 0 //
245	D-MACA/14366/2024	BAIKUNTHA MAHAPATRA VS LIPAK KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //
246	D-MACA/14372/2024	ADEITYA PRASAD SWAIN VS ANANDA KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //
247	D-MACA/14374/2024	PNIKINA SAHOO @ PRUSTY VS PURNA CHANDRA NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //
248	D-MACA/14646/2024	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. L.T.D VS BIJAY KUMAR MOHANTY	GIRIJA PRASAD DUTTA VS	// 0 //
249	D-MACA/14654/2024	D.M, ORIENTAL INSURANCE CO.L.T.D. VS RUPADHAR NAYA @ NAIK	GIRIJA PRASAD DUTTA VS	// 0 //

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250	D-MACA/14662/2024	SR. D.M, M/S, ORIENTAL INSURANCE CO. L.T.D. VS BISWAJIT MOHANTY	GIRIJA PRASAD DUTTA VS	// 0 //
251	D-MACA/14684/2024	RADHA SABAR VS SARAT BEHERA	PABITRA KUMAR NAYAK VS	// 0 //
252	D-MACA/14697/2024	PRAMOD KUMAR ACHARYA VS KALYANI BALA	ANIL BARAN VS	// 0 //
253	D-MACA/14701/2024	BHAGYALATA DASH VS KALYANI BALA PATI	ANIL BARAN SARANGI VS	// 0 //
254	D-MACA/14702/2024	MANAGER M/S. CHOLAMANDALAM GENERAL INSURANCE CO. L.T.D. VS LAXMIPRIYA CHOUDHURY	ADAM ALI KHAN VS	// 0 //
255	D-MACA/14708/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS DEEPAK KUMAR BARIK	ADAM ALI KHAN VS	// 0 //
256	D-MACA/14710/2024	M/S.ICICI LOMBARD G.I. CO. LTD. VS PRAVATI ROUTRAY	ANUPAM DASH VS	// 0 //
257	D-MACA/14715/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS SAGARIKA SINGH	ADAM ALI KHAN VS	// 0 //
258	D-MACA/14717/2024	M/S. ICICI LOMBARD G.I. CO. LTD. VS RAJENDRA POD	ANUPAM DASH VS	// 0 //
259	D-MACA/14721/2024	JYOTI MANJARI SAHU VS HARI BHASKAR	PABITRA KUMAR NAYAK VS	// 0 //
260	D-MACA/14723/2024	ARUNA DEVI VS DEEPAK KUMAR MISHRA	PABITRA KUMAR NAYAK VS	// 0 //
261	D-MACA/14725/2024	JYOSHNA RANI NAYAKA	PABITRA KUMAR NAYAK	//

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		VS	VS	0
		HARI BHASKAR		//
262	D-MACA/14726/2024	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	G.P.DUTTA	//
		VS	VS	0
		RASHMIREKHA TRIPATHY		//
263	D-MACA/14728/2024	RUNU SAHOO	PABITRA KUMAR NAYAK	//
		VS	VS	0
		HARI BHASKAR		//
264	D-MACA/14729/2024	GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	//
		VS	VS	0
		PRAFULLA KUMAR NAIK		//
265	D-MACA/14731/2024	NATIONAL INSURANCE COMPANY LTD., SAMBALPUR	G.P.DUTTA	//
		VS	VS	0
		SIBA SA@SAHU		//
266	D-MACA/14733/2024	SHRI RAM G.I. CO. LTD.	G.P.DUTTA	//
		VS	VS	0
		FAGINI BAG		//
267	D-MACA/14734/2024	CLAIM MANAGER UNIVERSAL SOMPO GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	//
		VS	VS	0
		AMRUTI BEHERA		//
268	D-MATA/14502/2024	YENU@MADAKA PADMINI	GOPINATH MISHRA	//
		VS	VS	0
		YENU SRIDHAR		//
269	D-MATA/14692/2024	LOPAMUDRA SINGH	HARA PRASAD RATH	//
		VS	VS	0
		PRASANTA SINGH		//
270	D-MATA/14704/2024	PADMAVATI @ PADMABATI SAHOO	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		SOUBHAGYA SAHOO		//
271	D-MATA/14716/2024	MONALISA PANDA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		DURGA PRASAD PANDA		//
272	D-MATA/14730/2024	LOPAMUDRA SINGH	HARA PRASAD RATH	//
		VS	VS	0



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273	D-OTAPL/14536/2024	PRASASNTA SINGH COMMISSIONER ,CENTRAL EXCISE AND SERVICE TAX VS	TUSHAR KANTI SATAPATHY,SR.S.C (G.S.T ,C.T AND CUSTOMS) VS	// 0
274	D-OTAPL/14587/2024	M/S. VEDANTA ALUMINIUM LIMITED,JHARSUGUDA COMMISSIONER, CGST AND CENTRAL EXCISE,BHUBANESWAR VS	TUSHAR KANTI SATPATHY,SR.S.C(GST,CENTRAL TAX AND CUSTOM)	// 0
275	D-RPFAM/14407/2024	M/S. TRL KROSAKI REFRACTORIES LTD. MANESWAR NATH VS	PRADEEP KUMAR NATH VS	// 0
276	D-RPFAM/14408/2024	ARATI NATH SUMANTA KUMAR BEHERA VS	BANABIHARI PANDA VS	// 0
277	D-RPFAM/14435/2024	SANGITA BEHERA BHANUMATI MOHANTA VS	SARADA PRASAD DASH VS	// 0
278	D-RPFAM/14695/2024	SUSILA MOHANTA SUJATA DAS VS	BHAGABAN MOHANTY VS	// 0
279	D-RPFAM/14699/2024	RANJAN DAS SUBODH KUMAR DAS VS	KALPATARU MISHRA VS	// 0
280	D-RPFAM/14727/2024	KALYANIRANI DAS ANIL KUMAR SEE VS	SUBHENDU KAR VS	// 0
281	D-RSA/14510/2024	SASMITA SEE HEMANT KUMAR MOHANTY VS	BIJAYA KUMAR BEHERA VS	// 0
282	D-RSA/14588/2024	ANIL KUMAR PATTNAIK KAMALESH KUMAR AGRAWALLA VS	DWARIKA PRASAD MOHANTY VS	// 0
283	D-RSA/14605/2024	STATE OF ODISHA UMESH CHANDRA PATRA VS	GOPINATH SETHI VS	// 0
		ARATI PATRA		//

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284	D-RSA/14711/2024	STATE BANK OF INDIA, GANJAM VS SAROJINI BISHOYI	AKHYAYA KUMAR MISRA VS	// 0 //
285	D-RVWPET/14504/2024	MANAS MUKHI VS STATE OF ODISHA	ADV. VS	// 0 //
286	D-TRP(C)/14633/2024	SWAPANA MOHANTY VS ABINASH MOHANTY	LAMBODOR ACHARI VS	// 0 //
287	D-TRP(C)/14732/2024	SUBEDITA SAHU VS ASHISH KUMAR SAHU	JUGALA KISHORE PANDA VS	// 0 //
288	D-TRP(C)/14735/2024	PINKY NAYAK VS BALARAM NAYAK	SANTOSH KUMAR MAHANTY VS	// 0 //
289	D-TRPCRL/9579/2024	KEDAR DALEI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	POLASARA PS /70 /2023 0 //
290	D-TRPCRL/9598/2024	AMIT HALDAR VS SUMITRA DAS	SUSHANTA KUMAR JOSHI VS	//0 0 //
291	D-WA/14344/2024	STATE OF ODISHA VS RUDRA NARAYAN PARIDA	BIPLAB MOHANTY,A.G.A VS	// 0 //
292	D-WA/14412/2024	STATE OF ODISHA VS BIJAYA KUMAR BISWAL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
293	D-WA/14444/2024	STATE OF ODISHA VS MAHENDRA SAHOO	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
294	D-WA/14449/2024	STATE OF ODISHA VS ANNAPURNA BARIK	SANGRAM JENA, A.G.A. VS	// 0 //
295	D-WA/14453/2024	VICE CHANCELLOR, O.U.A.T., BBSR	MANOJ KUMAR KHUNTIA	//

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		VS	VS	0
296	D-WA/14467/2024	DR.BIJOY KUMAR MOHANTY STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
297	D-WA/14468/2024	NAROTTAM NAIK STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
		VS	VS	0
298	D-WA/14637/2024	SANDHYARANI DEVI DEBASISH MISHRA	JAGANNATH SENAPATI	//
		VS	VS	0
299	D-WA/14640/2024	SOUMYASHREE NANDA DEBASISH MISHRA	JAGANNATH SENAPATI	//
		VS	VS	0
300	D-WA/14672/2024	SOUMYASHREE NANDA ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
301	D-WA/14707/2024	DR. MANOJ KUMAR ROUT ASHOK KUMAR MISHRA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
302	D-WP(C)/14340/2024	STATE OF ODISHA MANJULATA JANI	DEEPANKAR PANIGRAHY	//
		VS	VS	0
303	D-WP(C)/14341/2024	STATE OF ODISHA THE ASSISTANT COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, REGIONAL OFFICE, BHUBANESHWAR	HARISHANKAR STRIPATHY	//
		VS	VS	0
304	D-WP(C)/14342/2024 WP(C)/7761/2024	MANOJ KUMAR PATTANAİK GIRIDHARI SAHOO	SHASHIBHUSAN BISWAL	//
		VS	VS	0
305	D-WP(C)/14345/2024	STATE OF ODISHA AJAY KUMAR BAL	SIBANARAYAN BISWAL	//
		VS	VS	0
306	D-WP(C)/14346/2024	STATE OF ODISHA DIGAPAL THANAPATI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

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307	D-WP(C)/14348/2024 WP(C)/7718/2024	STATE OF ODISHA SATCHIDANANDA RATH VS OPTCL, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// // 0 //
308	D-WP(C)/14350/2024	CHITTARANJAN CHAINEE VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
309	D-WP(C)/14351/2024	PRASANTA BARIK VS STATE ELECTION COMMISSION, BBSR	ABHISHEK DASH VS	// 0 //
310	D-WP(C)/14352/2024	LALATENDU KUMAR PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
311	D-WP(C)/14354/2024	PANDAB SENAPATI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
312	D-WP(C)/14356/2024	PRASANA KUMAR RAO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
313	D-WP(C)/14358/2024	NARASINGHA PATHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
314	D-WP(C)/14359/2024 WP(C)/7734/2024	DAMBARUDHAR MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
315	D-WP(C)/14361/2024	UNION OF INDIA VS RABINDRA KUMAR BEHERA	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL VS	// 0 //
316	D-WP(C)/14362/2024	RAMESH CHANDRA MAHAKUD VS STATE OF ODISHA	MANAS PATI VS	// 0 //
317	D-WP(C)/14363/2024 WP(C)/7736/2024	JOGESWAR MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //

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318	D-WP(C)/14365/2024	SHUPRABHA MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
319	D-WP(C)/14367/2024	M/S RAWANI CONSTRUCTION VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
320	D-WP(C)/14368/2024 WP(C)/7732/2024	GOBARDHAN MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
321	D-WP(C)/14369/2024	T.GOURI SHANKAR RAO VS CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //
322	D-WP(C)/14370/2024	JABIR ALI KHAN VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
323	D-WP(C)/14371/2024	M/S.CORONATION INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
324	D-WP(C)/14373/2024	SITAKANTA PATTNAIK VS DIRECTORATE GENERAL FIRE AND EMERGENCY SERVICES, ODISHA.	RAJIB LOCHAN PATTANAIAK VS	// 0 //
325	D-WP(C)/14375/2024	M/S.CONSTRUCTION INFRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
326	D-WP(C)/14377/2024	GYANENDRA KUMAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
327	D-WP(C)/14378/2024 WP(C)/7730/2024	BISWAMBAR BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
328	D-WP(C)/14380/2024	M/S.CORONATION INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
329	D-WP(C)/14382/2024	GHANASHYAM MEHER	SALAUDDIN KHAN	//

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	WP(C)/7731/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/14383/2024	M/S.CORONATION INFRASTURE PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
331	D-WP(C)/14384/2024 WP(C)/7735/2024	GOUTAM MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
332	D-WP(C)/14385/2024	M/S.CORONATION INFRASTRUCTURE PVT LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
333	D-WP(C)/14386/2024 WP(C)/7739/2024	PUKU MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
334	D-WP(C)/14387/2024	JITENDRA KUMAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
335	D-WP(C)/14389/2024 WP(C)/7742/2024	ANANDA MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
336	D-WP(C)/14390/2024	M/S.CORONATION INFRASTRUCTUR PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
337	D-WP(C)/14391/2024 WP(C)/7743/2024	DAITARI PUTEL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
338	D-WP(C)/14392/2024	M/S.CORONATION INFRASTURE PVT.LTD, KENDUJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
339	D-WP(C)/14393/2024 WP(C)/7729/2024	PRAFULLA PANDIA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
340	D-WP(C)/14395/2024 WP(C)/7733/2024	KUNTALA PANIGRAHI VS	SALAUDDIN KHAN VS	// 0

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341	D-WP(C)/14396/2024	STATE OF ODISHA SUDHA SHRIBASTAB VS	SHANTANU KUMAR PANDA VS	// // 0
342	D-WP(C)/14397/2024 WP(C)/7737/2024	STATE OF ODISHA JASODA PUTEL VS	SALAUDDIN KHAN VS	// // 0
343	D-WP(C)/14398/2024	STATE OF ODISHA SAMUDRA KUMAR SAHA VS	MANOJ KUMAR PATI VS	// // 0
344	D-WP(C)/14399/2024	APARN DAS DILLIP KUMAR SHRIBASTAB VS	SITANSU MOHAN SINGH VS	// // 0
345	D-WP(C)/14400/2024 WP(C)/7738/2024	STATE OF ODISHA BANABASA GOUD VS	SALAUDDIN KHAN VS	// // 0
346	D-WP(C)/14401/2024 WP(C)/7741/2024	STATE OF ODISHA BASANT KUMAR BAG VS	SALAUDDIN KHAN VS	// // 0
347	D-WP(C)/14403/2024	STATE OF ODISHA BIRABAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
348	D-WP(C)/14404/2024	STATE OF ODISHA AJIT KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
349	D-WP(C)/14405/2024	STATE OF ODISHA PURNA CHANDRA SAHU VS	BISHNU BRATA SINGH VS	// // 0
350	D-WP(C)/14406/2024	STATE OF ODISHA RAMESH CHANDRA ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
351	D-WP(C)/14409/2024	STATE OF ODISHA SABIR AHMED MONDAL VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// // 0 //

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352	D-WP(C)/14411/2024	DIJENDRA PRASAD SINHA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
353	D-WP(C)/14413/2024	DURYODHAN BARAL VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
354	D-WP(C)/14414/2024	HARIHAR BISWAL VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
355	D-WP(C)/14415/2024	HEMANTA KUMAR SAHU VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
356	D-WP(C)/14416/2024	BIKASH KUMAR BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
357	D-WP(C)/14417/2024	BASUDEV PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
358	D-WP(C)/14418/2024	BENUDHAR BEURA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
359	D-WP(C)/14419/2024	PANKAJ SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
360	D-WP(C)/14421/2024	DURYODHAN GOCHHAYAT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
361	D-WP(C)/14422/2024	AKSHAYA KUMAR PRADHAN VS STATE OF	UMAKANT SAHOO VS	// 0 //
362	D-WP(C)/14423/2024	SARAT CHANDRA SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
363	D-WP(C)/14424/2024	PREMALATA MALIK	UMAKANT SAHOO	//



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		VS	VS	0
364	D-WP(C)/14426/2024	STATE OF ODISHA SUSANTA KUMAR ROUT	UMAKANT SAHOO	//
		VS	VS	0
365	D-WP(C)/14427/2024	STATE OF ODISHA DR. UMESH PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
366	D-WP(C)/14428/2024	STATE OF ODISHA SAROJINI NAYAK	UMAKANT SAHOO	//
		VS	VS	0
367	D-WP(C)/14429/2024	STATE OF ODISHA SANJUKTA DAS	UMAKANT SAHOO	//
		VS	VS	0
368	D-WP(C)/14430/2024	STATE OF ODISHA NRUSINGH CHARAN DEHURY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
369	D-WP(C)/14431/2024	STATE OF ODISHA SANJUKTA MAJHI	UMAKANT SAHOO	//
		VS	VS	0
370	D-WP(C)/14433/2024	STATE OF ODISHA BINOD BIHARI JENA	UMAKANT SAHOO	//
		VS	VS	0
371	D-WP(C)/14434/2024	STATE OF ODISHA PADMANAV MOHAPATRA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
372	D-WP(C)/14436/2024	STATE OF ODISHA CHANCHALA PRUSTY	UMAKANT SAHOO	//
		VS	VS	0
373	D-WP(C)/14438/2024	STATE OF ODISHA ANITA RAY	UMAKANT SAHOO	//
		VS	VS	0
374	D-WP(C)/14439/2024	STATE OF ODISHA NARAYAN BEHERA	SUBAHASISH SATAPATHY	//
		VS	VS	0

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375	D-WP(C)/14440/2024 WP(C)/7746/2024	STATE OF ODISHA SARALA MALLIK VS TAPASWINI MALLIK	ANUPAM RATH VS	// // 0 //
376	D-WP(C)/14446/2024	SANTOSH KUMAR PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
377	D-WP(C)/14447/2024	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD KOLKATA VS THE DISTRICT MAGISTRATE CUM COLLECTOR, KHURDA	DEVI PRASAD TRIPATHY VS	// 0 //
378	D-WP(C)/14450/2024	CHANDAN GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
379	D-WP(C)/14452/2024	M/S. KARAN SINGH SECURITY AGENCY, BBSR VS AUTHORITY UNDER MINIMUM WAGES ACT, 1948, BBSR	HARIPAD MOHANTY VS	// 0 //
380	D-WP(C)/14455/2024	PRADYUMNA KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
381	D-WP(C)/14456/2024	KANHU CHARAN PANI VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
382	D-WP(C)/14458/2024	PRAGYAN PRASABINI ACHARYA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
383	D-WP(C)/14459/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
384	D-WP(C)/14460/2024	SHARATH NAG RAHULA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
385	D-WP(C)/14461/2024	BISHNU CHARAN SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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386	D-WP(C)/14462/2024	JAGANNATH BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
387	D-WP(C)/14463/2024	KABITA KUMARI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
388	D-WP(C)/14464/2024	RASMITA BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
389	D-WP(C)/14465/2024	ODISHA GEO TAG KARMACHARI MAHASANGHA, BHADRAK VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
390	D-WP(C)/14466/2024	ASWINI KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
391	D-WP(C)/14469/2024 WP(C)/7717/2024	GITANJALI NAIK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
392	D-WP(C)/14472/2024	HEMSAGAR JHANKAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
393	D-WP(C)/14475/2024	RUKMANI HANSDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
394	D-WP(C)/14476/2024	SUBVENDU SEKHAR SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
395	D-WP(C)/14477/2024	USHA RANJAN BHUYAN VS CHAIRMAN, ODISHA FOREST DEVELOPMENT CORPORATION LTD. BBSR	BHABANI SHANKAR MISHRA (3) VS	// 0 //
396	D-WP(C)/14479/2024	GITANJALI MALLICK VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// 0 //
397	D-WP(C)/14480/2024	BIRENDRA HOTELS AND BANQUETS PVT LTD. BBSR	PRABODHA CHANDRA NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/14481/2024	SARAT CHANDRA SUBUDHIRAY	SARAT CHANDRA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/14484/2024	CHAITANYA PATEL	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/14485/2024	M/S. SHREE BUILDER, JAGATSINGHPUR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/14486/2024	BALARAM PANDA	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/14488/2024	SANTOSH KUMAR SWAIN	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/14489/2024	KISHORE KUMAR KAMILA	BIDYADHAR MANSING	//
		VS	VS	0
		MANAGING DIRECTOR, OMFED BBSR		//
404	D-WP(C)/14490/2024	SATYA SUNDAR DAS	ANUPAM RATH	//
		VS	VS	0
		COMMMNR, CMC, CUTTACK		//
405	D-WP(C)/14491/2024	KISHORE CHANDRA DASH	BIJAYA KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER CUM SECY TO GOVT. I AND P.R. DEPT, BBSR		//
406	D-WP(C)/14494/2024	PRASANTA KUMAR PANDA	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/14496/2024	SATYANANDA NAYAK	PRAFULLA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
408	D-WP(C)/14498/2024	M/S.ROSMERTA TECHNOLOGIES LTD.	SOUMYA MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/14500/2024	STATE OF ODISHA SAUMITRA SAMAL VS	SAIBRATA RATH VS	// // 0
410	D-WP(C)/14501/2024	STATE OF ODISHA DILLIP KUMAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
411	D-WP(C)/14503/2024	STATE OF ODISHA MITHUN SETHI VS	RASHMI REKHA PRADHAN VS	// // 0
412	D-WP(C)/14505/2024	STATE OF ODISHA S.SANAMAKH RAO VS	BIRAJA PRASANNA DAS VS	// // 0
413	D-WP(C)/14506/2024	STATE OF ODISHA HAREKRISHNA SELMA VS	RANJIT SAMAL VS	// // 0
414	D-WP(C)/14507/2024	STATE OF ODISHA ASHOK KUMAR DAS VS	SAIBRATA RATH VS	// // 0
415	D-WP(C)/14508/2024	STATE OF ODISHA M/S.MAASARALA FLY ASH BRICKS, JAGATPUR VS	DEBASISH HAZRA VS	// // 0
416	D-WP(C)/14511/2024	COMMISSIONER OF CT AND GST, CUTTACK SHRINATH KUMBHAR VS	PRAMOD KUMAR NAYAK VS	// // 0
417	D-WP(C)/14512/2024	STATE OF ODISHA ASHOK KUMAR KAR VS	RANJIT SAMAL VS	// // 0
418	D-WP(C)/14513/2024	STATE OF ODISHA RAJ KUMAR BEHERA VS	BIRAJA PRASANNA DAS VS	// // 0
419	D-WP(C)/14514/2024	STATE OF ODISHA SURESH PRADHAN VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// // 0 //

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420	D-WP(C)/14515/2024	SUJIT BEHERA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
421	D-WP(C)/14516/2024	PADMALAYA BHANJADEO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
422	D-WP(C)/14519/2024	RAMAKANTA SAHU VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
423	D-WP(C)/14520/2024	ANIRUDDHA PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	D-WP(C)/14521/2024	M/S. SAMARTH COMMODITIES MERCHANTS PVT. LTD. SUNDARGARH VS COMMNR. GST AND CENTRAL EXCISE, ROURKELA	CHITTARANJAN DAS VS	// 0 //
425	D-WP(C)/14523/2024	SRIDHAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
426	D-WP(C)/14524/2024	SAUMITRI PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
427	D-WP(C)/14525/2024	NARAYAN NAYAK VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
428	D-WP(C)/14527/2024	HARI PRASAD MISHRA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
429	D-WP(C)/14529/2024	BANA BIHARI SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
430	D-WP(C)/14530/2024	GOLAM NABI KHAN VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
431	D-WP(C)/14531/2024	ARJUNA KUMAR SAHU	RANJIT SAMAL	//

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		VS	VS	0
432	D-WP(C)/14532/2024	STATE OF ODISHA BABULAL DASH	RANJIT SAMAL	//
		VS	VS	0
433	D-WP(C)/14533/2024	STATE OF ODISHA PRABHAT KUMAR ROURAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
434	D-WP(C)/14535/2024	STATE OF ODISHA BISHNU MEHER	RANJIT SAMAL	//
		VS	VS	0
435	D-WP(C)/14538/2024	STATE OF ODISHA MANOJ KUMAR DASH	JAGAMOHAN PATTANAİK	//
		VS	VS	0
436	D-WP(C)/14540/2024	STATE OF ODISHA BHABANI SHANKAR MALLICK	SHAKTIDHAR MISHRA	//
		VS	VS	0
437	D-WP(C)/14542/2024	STATE OF ODISHA PITABAS SAHU	SALAUDDIN KHAN	//
		VS	VS	0
438	D-WP(C)/14545/2024	STATE OF ODISHA DINDAYAL SHAH	BIRAJA PRASANNA DAS	//
		VS	VS	0
439	D-WP(C)/14546/2024	STATE OF ODISHA MAHENDRA MOHANTY @ MAHENDRA NATH MOHANTY	SATYABRATA MOHANTY	//
		VS	VS	0
440	D-WP(C)/14547/2024	STATE OF ODISHA RAJENDRA DALAI	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
441	D-WP(C)/14548/2024	REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR BHAGAWAN MEHER	SALAUDDIN KHAN	//
		VS	VS	0
442	D-WP(C)/14549/2024	STATE OF ODISHA HEMA DHARUA	SALAUDDIN KHAN	//
		VS	VS	0

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443	D-WP(C)/14551/2024	STATE OF ODISHA RAMA CHANDRA PANDA VS	SURENDRA KUMAR SAHOO VS	// // 0
444	D-WP(C)/14553/2024	STATE OF ODISHA DEBARCHAN MEHER VS	SALAUDDIN KHAN VS	// // 0
445	D-WP(C)/14554/2024	STATE OF ODISHA M/S NIBASHISH DWIBEDI, BALASORE VS	MADHAB LAL AGARWAL VS	// // 0
446	D-WP(C)/14558/2024	CHIEF COMMNR OF CT AND GST, CUTTACK BHAGYADHAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
447	D-WP(C)/14560/2024	STATE OF ODISHA MINI ROUL VS	SALAUDDIN KHAN VS	// // 0
448	D-WP(C)/14562/2024	STATE OF ODISHA BIJAYA LAXMI SINGH VS	SURENDRA KUMAR SAHOO VS	// // 0
449	D-WP(C)/14563/2024	STATE OF ODISHA DURBASA PATEL VS	PREMANANDA MOHANTY VS	// // 0
450	D-WP(C)/14567/2024	STATE OF ODISHA REBANANDA SAHU VS	SALAUDDIN KHAN VS	// // 0
451	D-WP(C)/14569/2024	STATE OF ODISHA LAXMIDHAR SAHOO VS	PREMANANDA MOHANTY VS	// // 0
452	D-WP(C)/14570/2024	STATE OF ODISHA RABINDRA KUMAR JENA VS	SURENDRA KUMAR SAHOO VS	// // 0
453	D-WP(C)/14572/2024	STATE OF ODISHA KARUNA SINDHU SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //



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454	D-WP(C)/14573/2024	BASUDEV MISHRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
455	D-WP(C)/14574/2024	TARBHE DHARUA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
456	D-WP(C)/14575/2024	RAJASHREE MAHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
457	D-WP(C)/14576/2024	PRAVAT RANJAN NANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
458	D-WP(C)/14577/2024	JAGURAM MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
459	D-WP(C)/14578/2024	NARAYAN SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
460	D-WP(C)/14580/2024	PADMAJA MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
461	D-WP(C)/14581/2024	AMIT KUMAR PRUSTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
462	D-WP(C)/14582/2024	NIKHILA ODISHA WORKS DEPT. WORK CHARGED KARMACHARI ASSOCIATION, MAHABANUR VS STATE OF ODISHA	PRASAD KUMAR SAHOO VS	// 0 //
463	D-WP(C)/14583/2024	BIBATSA KUMAR SAHU VS PRINCIPAL SECY, S AND ME DEPT., BBSR	PREMANANDA MOHANTY VS	// 0 //
464	D-WP(C)/14586/2024	RAJENDRA AGRAWAL, SAMBALPUR VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
465	D-WP(C)/14589/2024	SAUNDARJYAMAYI MISHRA	SUKANTA KUMAR DALAI	//

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		VS	VS	0
466	D-WP(C)/14590/2024	STATE OF ODISHA DEBENDRANATH PANDA	PREMANANDA MOHANTY	//
		VS	VS	0
467	D-WP(C)/14591/2024	PRINCIPAL SECY, S AND ME DEPT., BBSR SWASTIKA SAHU	SAIBRATA RATH	//
		VS	VS	0
468	D-WP(C)/14596/2024	STATE OF ODISHA PRAFULLA KUMAR SAMANTARAY	DILIP KUMAR SAHU	//
		VS	VS	0
469	D-WP(C)/14598/2024	STATE OF ODISHA DEBASMITA MISHRA	SAIBRATA RATH	//
		VS	VS	0
470	D-WP(C)/14599/2024	STATE OF ODISHA ANNANYA AISHARYA	ASHUTOSH MOHANTA	//
		VS	VS	0
471	D-WP(C)/14601/2024	STATE OF ODISHA SAROJIN DEI	DILIP KUMAR SAHU	//
		VS	VS	0
472	D-WP(C)/14603/2024	STATE OF ODISHA SIBA PRASAD PRADHAN	SUDARSHAN PRADHAN	//
		VS	VS	0
473	D-WP(C)/14606/2024	COMMISSIONER-CUM-SECRETARY FOREST AND ENVIRONMENT, ODISHA NARENDRA BARIK	DILIP KUMAR SAHU	//
		VS	VS	0
474	D-WP(C)/14607/2024	STATE OF ODISHA HARIHAR DASH	JYOTIRMAY GUPTA	//
		VS	VS	0
475	D-WP(C)/14608/2024	STATE OF ODISHA NAMITA PANIGRAHI	AUROBINDA SAHOO	//
		VS	VS	0
476	D-WP(C)/14610/2024	STATE OF ODISHA BAPUN KUMAR PATNAIK	DEEPALI MAHAPATRA	//
		VS	VS	0

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477	D-WP(C)/14611/2024	STATE OF ODISHA BAHANA HARPAL VS	PRASHANTA KUMAR NAYAK VS	// // 0
478	D-WP(C)/14613/2024	STATE OF ODISHA M/S. SREE METALIKS LIMITED, KEONJHAR, ODISHA. VS	KSHIROD KUMAR SAHOO VS	// // 0
479	D-WP(C)/14614/2024	PRINCIPAL COMMNR OF INCOME TAX, SAMBALPUR. BRAJA MOHAN SAHU VS	PRAVAT KUMAR PANDA VS	// // 0
480	D-WP(C)/14615/2024	STATE OF ODISHA DURGA SHANKAR SAHOO VS	SANKAR PRASAD PANI VS	// // 0
481	D-WP(C)/14616/2024	STATE OF ODISHA SHAKIL AKHTAR VS	PABITRA KUMAR NAYAK VS	// // 0
482	D-WP(C)/14617/2024	EXECUTIVE ENEINEER, ELECTRICAL TPWODL, JHARSUGUDA PRASANTA KUMAR MOHANTY VS	PRAVAT KUMAR PANDA VS	// // 0
483	D-WP(C)/14619/2024	STATE OF ODISHA CHITTARANJAN PRADHAN VS	PRAVAT KUMAR PANDA VS	// // 0
484	D-WP(C)/14620/2024	STATE OF ODISHA SAHNAAZ ARA BEGUM VS	SAMEER KUMAR DAS VS	// // 0
485	D-WP(C)/14622/2024	STATE OF ODISHA PRAHALLAD ROUT VS	SAMBIT KUMAR SWAIN VS	// // 0
486	D-WP(C)/14623/2024	UCO BANK, BBSR S.K.SAMMAD ALLI VS	PRAVAT KUMAR PANDA VS	// // 0
487	D-WP(C)/14624/2024	STATE OF ODISHA MAMATA DASH VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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488	D-WP(C)/14627/2024	LINGARAJ MANGARAJ VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
489	D-WP(C)/14629/2024	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
490	D-WP(C)/14630/2024	NRUSINGHA PRASAD SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
491	D-WP(C)/14631/2024	SANKARSAN PARIDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
492	D-WP(C)/14632/2024	DR.SAUMYASRI RATHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
493	D-WP(C)/14635/2024	IPSITA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
494	D-WP(C)/14636/2024	DHIRENDRA KUMAR BARIK VS PRESIDENT, MARKFED ODISHA	SUJATA JENA VS	// 0 //
495	D-WP(C)/14638/2024	USOMAN BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
496	D-WP(C)/14641/2024	DR. PANCHANAN SAHOO VS SUBHASHREE SAHOO	SUJATA JENA VS	// 0 //
497	D-WP(C)/14643/2024	M/S C.P. MOHANTY AND ASSOCIATES, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
498	D-WP(C)/14647/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
499	D-WP(C)/14648/2024	M/S. PRAKASH CHANDRA SAHOO	KAJAL SAHOO	//

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		VS	VS	0
500	D-WP(C)/14649/2024	CT AND GST OFFICER, JAJPUR. ARDHENDU SARANGI	DAYANIDHI MISHRA	//
		VS	VS	0
501	D-WP(C)/14652/2024	STATE OF ODISHA DHOBA PRADHAN	SWAPNA KUMAR OJHA	//
		VS	VS	0
502	D-WP(C)/14653/2024	STATE OF ODISHA NIRAKAR NAYAK	SRIDHAR RATH	//
		VS	VS	0
503	D-WP(C)/14655/2024	STATE OF ODISHA BISHNU CHARAN SAHU	SWAPNA KUMAR OJHA	//
		VS	VS	0
504	D-WP(C)/14657/2024	STATE OF ODISHA MAHESWAR OJHA	PRASANNA KUMAR RATH (1)	//
		VS	VS	0
505	D-WP(C)/14661/2024	STATE OF ODISHA M/S TATA STEEL LTD., MUMBAI	SARADA PRASANNA SARANGI	//
		VS	VS	0
506	D-WP(C)/14663/2024	STATE OF ODISHA NUTAN GAHANA	S.J.BISWAL	//
		VS	VS	0
507	D-WP(C)/14664/2024	SIMANCHAL PATRA M/S.JAY DURGA ENZIMATIC	SAUMYA RANJAN MISHRA	//
		VS	VS	0
508	D-WP(C)/14667/2024	THE COLLECTOR, CUTTACK DINABANDHU NAIK	NIRANJAN PANDA	//
		VS	VS	0
509	D-WP(C)/14668/2024	STATE OF ODISHA KABIRAJA BEHERA	SWAPNA KUMAR OJHA	//
		VS	VS	0
510	D-WP(C)/14671/2024	STATE OF ODISHA DEBI PRASAD MOHANTY	SAIBRATA RATH	//
		VS	VS	0

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511	D-WP(C)/14673/2024	STATE OF ODISHA RAMESH CHANDRA PATTNAYAK VS	SWAPNA KUMAR OJHA VS	// // 0
512	D-WP(C)/14675/2024	STATE OF ODISHA THE EXECUTIVE ENGR(ELECTRICAL), VIGILANCE AND ENFORCEMENT CELL(TPSO) VS	SURBHYA CHANDRA DASH VS	// // 0
513	D-WP(C)/14678/2024	ASHOK KUMAR RATH ADITYA DEHURI VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
514	D-WP(C)/14679/2024	STATE OF ODISHA HARIHAR SAHU VS	PAMI RATH VS	// // 0
515	D-WP(C)/14681/2024	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR M/S SWASTIK STEVEDORES PVT LTD. VS	KAJAL SAHOO VS	// // 0
516	D-WP(C)/14683/2024	UNION OF INDIA DARPANARAYANA PATI VS	PRASANNA KUMAR RATH (1) VS	// // 0
517	D-WP(C)/14687/2024	STATE OF ODISHA RAMAKANTA ROUT VS	SUDARSHAN PRADHAN VS	// // 0
518	D-WP(C)/14688/2024	STATE OF ODISHA FAKIRMOHAN EDUCATIONAL AND CHARITABLE TRUST, BALASORE VS	PRANAYA KUMAR MISHRA VS	// // 0
519	D-WP(C)/14690/2024	CENTRAL BOARD OF DIRECT TAXES, DEPT. OF REVENUE, NEW DELHI LAXMIDHAR MISHRA VS	SUSANTA KUMAR DASH VS	// // 0
520	D-WP(C)/14694/2024	THE STATE OF ODISHA TARUN BEHERA VS	BIPLABA P.B. BHALI VS	// // 0
521	D-WP(C)/14700/2024	STATE OF ODISHA FAKIRMOHAN EDUCATIONAL AND CHARITABLE TRUST, BALASORE VS CENTRAL BOARD OF DIRECT TAXES, DEPT. OF REVENUE, NEW DELHI	PRANAYA KUMAR MISHRA VS	// // 0 //

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522	D-WP(C)/14703/2024	UTTAM BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
523	D-WP(C)/14705/2024	TRUPTIMANAS KAP VS SRIYA SWATI SUCHARITA SWAIN	RAJJEET ROY VS	// 0 //
524	D-WP(C)/14706/2024	NILACHAL EDUCATIONAL TRUST, BBSR VS CENTRAL BOARD OF DIRECT TAXES, DEPT. OF REVENUE, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
525	D-WP(C)/14709/2024	ARUN BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
526	D-WP(C)/14712/2024	DR. CHINMAYA DASH VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
527	D-WP(C)/14713/2024	SMITANJALI MOHAPATRA VS DEBASIS MOHAPATRA	BIBHUTI KESHARI BISWAL VS	// 0 //
528	D-WP(C)/14718/2024	BAMADEB OJHA VS STATE OF ODISHA	SUDARSHAN PRADHAN VS	// 0 //
529	D-WP(C)/14719/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //
530	D-WP(C)/14720/2024	M/S TATA STEEL LTD., MUMBAI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
531	D-WP(C)/14724/2024	SARANGADHAR PARIDA VS STATE OF ODISHA	SUDARSHAN PRADHAN VS	// 0 //
532	D-ABLAPL/9548/2024	TAPAN KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CHAMPUA /115 /2024 0 //
533	D-ABLAPL/9551/2024	MD.ASHIQ MALLIK @ ASIF MALLIK @ HARUN	SWARAJ PATEL	SUNDARGARH TOWN /83 /2024

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		VS	VS	()
534	D-ABLAPL/9553/2024	STATE OF ODISHA LAXMIMANI KHATUA	DIBAKAR BISWAL	// BALASORE SADAR /111 /2024
		VS	VS	()
535	D-ABLAPL/9554/2024	STATE OF ODISHA SABITA NAIK	BAISHNAB CHARAN PATRA	// INDUASTRIAL,NISA /110 /2024
		VS	VS	()
536	D-ABLAPL/9555/2024	STATE OF ODISHA PURNACHANDRA MALLIK	PREETAM MISHRA	// BOUDH /301 /2021
		VS	VS	()
537	D-ABLAPL/9558/2024	STATE OF ODISHA BAYA @ BISWAMBAR PRADHAN	PRIYADARSAN PATTNAIK	// CHANDANPUR /73 /2024
		VS	VS	()
538	D-ABLAPL/9560/2024	STATE OF ODISHA JYOTI RANJAN KAR	SARADA PRASAD DASH	// SORO /224 /2024
		VS	VS	()
539	D-ABLAPL/9565/2024	STATE OF ODISHA CHINMAYA KUMAR MALLICK	PRATAP CHANDRA MISHRA	// PATTAMUNDAI /85 /2024
		VS	VS	()
540	D-ABLAPL/9566/2024	STATE OF ODISHA BIKASH CHANDRA NAYAK	PRATAP CHANDRA MISHRA	// KENDRAPARA SADAR /163 /2024
		VS	VS	()
541	D-ABLAPL/9567/2024	STATE OF ODISHA GURUPAD SANTRA	PRATAP CHANDRA MISHRA	// MARSHAGHAI /63 /2024
		VS	VS	()
542	D-ABLAPL/9572/2024	STATE OF ODISHA PRABIN KUMAR TUDU	BYOMAKESH TRIPATHY	// MAHILA (BERHAMPUR) /34 /2024
		VS	VS	()
543	D-ABLAPL/9574/2024	STATE OF ODISHA PYARI BIBI	SUBHRA NARAYAN GAYA	// KAKATAPUR /71 /2024
		VS	VS	()
544	D-ABLAPL/9575/2024	STATE OF ODISHA SANJUKTA BEHERA	BYOMAKESH TRIPATHY	// NAYAPALLI P.S. /153 /2024
		VS	VS	()



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**FILING REPORT AS ON :02/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	D-ABLAPL/9577/2024	STATE OF ODISHA ANADI CHARAN LENKA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
546	D-ABLAPL/9578/2024	STATE OF ODISHA JUISUCHISTA MALLIK @ JISHUKRISHNA MOHANTY VS	PRIYA RANJAN SINGH VS	// NIHALPRASAD /22 /2024 ()
547	D-ABLAPL/9582/2024	STATE OF ODISHA AKASH ROUT VS	ASUTOSH TRIPATHY VS	// INDUASTRIAL,NISA /146 /2023 ()
548	D-ABLAPL/9590/2024	STATE OF ODISHA BIRA KISHORE SETHY VS	MAHES DAS VS	// PATTAMUNDAI RURAL PS /127 /2024 ()
549	D-ABLAPL/9595/2024	STATE OF ODISHA SRIKANTA SAHU VS	SATYAJIT MOHAPATRA VS	// SORO /369 /2021 ()
550	D-ABLAPL/9600/2024	STATE OF ODISHA SANJEEB KUMAR PANDA VS	BASANTA KUMAR DAS VS	// BARIPADA TOWN /197 /2024 ()
551	D-ABLAPL/9612/2024	STATE OF ODISHA MANORANJAN PARIDA VS	BADRINARAYAN PANDA (2) VS	// / /0 ()
552	D-ABLAPL/9615/2024	STATE OF ODISHA PURNA CHANDRA SAHOO VS	SARADA PRASAD DASH VS	// / /0 ()
553	D-ABLAPL/9625/2024	STATE OF ODISHA MADHABA CH. PRADHAN VS	PARTHA SARATHI NAYAK VS	// KANIHA /93 /2024 ()
554	D-ABLAPL/9634/2024	STATE OF ODISHA BISWAJIT BISWAL VS	SMRUTI RANJAN ROUT VS	// KANDARPUR /185 /2023 ()
555	D-ABLAPL/9641/2024	STATE OF ODISHA SUSANTA KHILLAR VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// ODAGAON /95 /2024 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	D-ABLAPL/9644/2024	UMAKANTA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALASORE TOWN /89 /2024 () //
557	D-ABLAPL/9646/2024	BIJAY KUMAR PATNAIK @ BIJAY PATNAIK VS STATE OF ODISHA	SAMBIT BISWAL VS	PATKURA /3 /2024 () //
558	D-ABLAPL/9652/2024	SUSHANTA KUMAR LENKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANARAPAL /110 /2024 () //
559	D-ABLAPL/9655/2024	AKASH BARIK VS STATE OF ODISHA	SISIR DAS VS	BOLANGIR TOWN /100 /2024 () //
560	D-ABLAPL/9658/2024	KHIROD BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GOPALPRASAD /81 /2024 () //
561	D-ABLAPL/9659/2024	MAHESWAR SETHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	TIHIDI /114 /2023 () //
562	D-ABLAPL/9662/2024	TARAK CHANDRA MANDAL VS STATE OF ODISHA	MANORANJAN PADHY VS	SEA BEACH /59 /2024 () //
563	D-ABLAPL/9665/2024	RAHUL KUMAR SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BELPAHAR /52 /2024 () //
564	D-ABLAPL/9666/2024	AJIT SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /107 /2024 () //
565	D-ABLAPL/9668/2024	ANASUYA TRIPATHY VS STATE OF ODISHA	SANJIB RAY VS	CDA-II /20 /2024 () //
566	D-ABLAPL/9673/2024	BIBHUTI SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /111 /2024 () //
567	D-ABLAPL/9674/2024	BISWAJIT SAMANTRAY	SOUMYA RANJAN MOHANTY	KUDANAGARI /86 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	D-ABLAPL/9677/2024	STATE OF ODISHA KUNI PRADHAN	RAKESH KUMAR MALLICK	// DELANGA /67 /2024
		VS	VS	()
569	D-ABLAPL/9680/2024	STATE OF ODISHA AMARENDRA RANASINGH	SUKANTA KUMAR DALAI	// BANAPUR P.S. /126 /2024
		VS	VS	()
570	D-ABLAPL/9683/2024	STATE OF ODISHA SANJAY DAS@CHUIN	BHABANI SHANKAR DASPARIDA	// JAJPUR ROAD /530 /2023
		VS	VS	()
571	D-ABLAPL/9684/2024	STATE OF ODISHA SUNIL KUMAR NAYAK	AMULYA RATNA PANDA	// SAHADEV KHUNTA /40 /2023
		VS	VS	()
572	D-ABLAPL/9685/2024	STATE OF ODISHA HIMANSU SEKHAR JENA @ PATI JENA	AMULYA RATNA PANDA	// BINJHARPUR /197 /2024
		VS	VS	()
573	D-ABLAPL/9688/2024	STATE OF ODISHA ANAM DEHURY	ARJUNA CHARANA BEHERA	// TANGI /80 /2024
		VS	VS	()
574	D-ABLAPL/9689/2024	STATE OF ODISHA RANJIA @ RANJAN KUMAR MALLICK	ARIJEET MISHRA	// MARSHAGHAI /53 /2024
		VS	VS	()
575	D-ABLAPL/9691/2024	STATE OF ODISHA BIJU @ BIJAYA MALIK	ARIJEET MISHRA	// AUL /870 /2023
		VS	VS	()
576	D-ABLAPL/9693/2024	STATE OF ODISHA PRADYUMNA KUMAR PRADHAN	PARTHA SARATHI NAYAK	// KANIHA /93 /2024
		VS	VS	()
577	D-ABLAPL/9694/2024	STATE OF ODISHA BASANT @ BASANTA KUMAR NAYAK	ARIJEET MISHRA	// RAJKANIKA /127 /2024
		VS	VS	()
578	D-ABLAPL/9695/2024	STATE OF ODISHA NIRMALENDU PATTNAIK	SUBRATA PANDA	// JATNI P.S. /182 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	D-ABLAPL/9698/2024	STATE OF ODISHA JAGAMOHAN PATRA VS	MRUTYUNJAYA MAHARANA VS	// GOLANTHARA (BERHAMPUR) /537 /2023 ()
580	D-ABLAPL/9701/2024	STATE OF ODISHA BIKASH NAYAK VS	ARJUNA CHARANA BEHERA VS	// MARKAT NAGAR /45 /2024 ()
581	D-ABLAPL/9703/2024	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS	ALOK KUMAR PANDA VS	// CHOUDWAR /163 /2024 ()
582	D-ABLAPL/9705/2024	STATE OF ODISHA BASUA @ SAILENDRA MOHANTY VS	DEEPAK KU SAHOO VS	// PARADEEP LOCK /113 /2024 ()
583	D-ABLAPL/9707/2024	STATE OF ODISHA APARAJITA NAYAK @ APARAJITA BINOD VS	RAMANIKANTA PATTANAIAK VS	// SUNDARGARH TOWN /72 /2024 ()
584	D-ABLAPL/9708/2024	STATE OF ODISHA LAXMIDHAR MARTHA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /174 /2024 ()
585	D-ABLAPL/9710/2024	STATE OF ODISHA INDRADYUMNA MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /88 /2024 ()
586	D-ABLAPL/9712/2024	STATE OF ODISHA INDRADYUMNA MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /7 /2024 ()
587	D-ABLAPL/9713/2024	STATE OF ODISHA PADMABATI NAYAK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /72 /2024 ()
588	D-ABLAPL/9714/2024	STATE OF ODISHA RAJ KUMAR SAHU VS	PARTHA SARATHI DAS VS	// KHURDA P.S. /99 /2024 ()
589	D-ABLAPL/9716/2024	STATE OF ODISHA BABITA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KHUNTUNI /72 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	D-ABLAPL/9717/2024	PRATAP BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /114 /2024 () //
591	D-ABLAPL/9718/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /93 /2024 () //
592	D-ABLAPL/9719/2024	JAGAMOHAN PATRA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /538 /2023 () //
593	D-ABLAPL/9721/2024	AJIT MANTRI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
594	D-ABLAPL/9722/2024	SK.ABDUL BARI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	GOP /89 /2024 () //
595	D-ABLAPL/9724/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /70 /2024 () //
596	D-ABLAPL/9725/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /68 /2024 () //
597	D-ABLAPL/9727/2024	TRILOCHANA PANIGRAHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR TOWN /132 /2024 () //
598	D-ABLAPL/9728/2024	BHABANA@DEEPAK JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MANGALPUR /144 /2023 () //
599	D-ABLAPL/9729/2024	MANJULA KUMARI PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /26 /2024 () //
600	D-ABLAPL/9732/2024	LAXMI @ LAXMIDHAR BEHERA VS STATE OF ODISHA	SAROJ BARIK VS	Bamapada (Industrial Area) /224 /2023 () //
601	D-ABLAPL/9733/2024	FAKIRA CHARAN BEHERA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /67 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	D-ABLAPL/9734/2024	STATE OF ODISHA SOMANATH BARIK	BHABANI SHANKAR MISHRA - 3	// //0
		VS	VS	()
603	D-ABLAPL/9735/2024	STATE OF ODISHA SUBASH CH. BEHERA @ SUBASH CHANDRA BEHERA @ SUBHAS	JYOTIRMAYA SAHOO	// KHURDA SADAR /71 /2024
		VS	VS	()
604	D-ABLAPL/9745/2024	STATE OF ODISHA SK.ANIM@SK.ANISH	PARTHA SARATHI DAS	// TELKOI /104 /2024
		VS	VS	()
605	D-ABLAPL/9747/2024	STATE OF ODISHA SK.ABUDULLA@SK.ABDULLA	PARTHA SARATHI DAS	// TELKOI /104 /2024
		VS	VS	()
606	D-ABLAPL/9748/2024	STATE OF ODISHA PRAMOD KUMAR BEHERA	MANORANJAN ACHARYA	// NUAGAON /69 /2024
		VS	VS	()
607	D-ABLAPL/9749/2024	STATE OF ODISHA JYOSHNARANI MOHANTY	MANAS RANJAN KHATUA	// MADHUPATNA /37 /2021
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :02/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/1323/2024 ARBP/ /	PATITAPABAN MISHRA MP	P.K.RATH	10/2024
2	D-WPC(OAC)/3074/2018 WPC(OAC)/3074/2018	IMRAN KHAN MP	M/S SUBHASHREE MOHANTY	23/2024
3	D-OTAPL/14536/2024 OTAPL/ /	COMMISSIONER ,CENTRAL EXCISE AND MP	SHERSHAR KANTI SATAPATHY,SR.S.C (G.S.T ,C.T AND CUSTOMS)	24/2024
4	D-WPC(OAC)/362/2017 WPC(OAC)/362/2017	BIBHU PADARBINDA ACHARYA MP	JYOTIRMAYA GUPTA	24/2024
5	D-OTAPL/14536/2024 OTAPL/ /	COMMISSIONER ,CENTRAL EXCISE AND MP	SHERSHAR KANTI SATAPATHY,SR.S.C (G.S.T ,C.T AND CUSTOMS)	25/2024
6	D-OTAPL/14536/2024 OTAPL/ /	COMMISSIONER ,CENTRAL EXCISE AND MP	SHERSHAR KANTI SATAPATHY,SR.S.C (G.S.T ,C.T AND CUSTOMS)	26/2024
7	D-OTAPL/14587/2024 OTAPL/ /	COMMISSIONER, CGST AND CENTRAL EXCISE MP	TUSHARUBANESWARATHY,SR.S.C(GST,CENTRAL TAX AND CUSTOMS)	27/2024
8	D-TRPCRL/9579/2024 TRPCRL/ /	KEDAR DALEI MP	SWAYAMPRAVA DASH	28/2024
9	D-OTAPL/14587/2024 OTAPL/ /	COMMISSIONER, CGST AND CENTRAL EXCISE MP	TUSHARUBANESWARATHY,SR.S.C(GST,CENTRAL TAX AND CUSTOMS)	28/2024
10	D-TRPCRL/9598/2024 TRPCRL/ /	AMIT HALDAR MP	SUSHANTA KUMAR JOSHI	29/2024
11	D-OTAPL/14587/2024 OTAPL/ /	COMMISSIONER, CGST AND CENTRAL EXCISE MP	TUSHARUBANESWARATHY,SR.S.C(GST,CENTRAL TAX AND CUSTOMS)	29/2024
12	D-JCRLA/46/2023 JCRLA/46/2023	LITU @ GANESH BEHERADALAI MP	ADV.	40/2024
13	D-MSA/3/2007 MSA/3/2007	DADHIBAMAN DEV MP	SOUMYA MISHRA	56/2024
14	D-MSA/3/2007 MSA/3/2007	DADHIBAMAN DEV MP	M/S.S.P.MISRA, M/S.SOUMYA MISHRA, B.JENA, A.AGARWAL, N.SHARMA	57/2024
15	D-MSA/3/2007 MSA/3/2007	DADHIBAMAN DEV MP	M/S.S.P.MISRA, M/S.SOUMYA MISHRA, B.JENA, A.AGARWAL, N.SHARMA	58/2024
16	D-TRP(C)/14633/2024 TRP(C)/ /	SWAPANA MOHANTY MP	LAMBODOR ACHARI	82/2024
17	D-CRLMP/479/2023 CRLMP/479/2023	SANJAYA KESHARI MOHAPATRA MP		83/2024
18	D-TRP(C)/14732/2024 TRP(C)/ /	SUBEDITA SAHU MP	JUGALA KISHORE PANDA	83/2024
19	D-CRLMP/1007/2023 CRLMP/1007/2023	RUPAMBIKA BARAL MP		84/2024
20	D-TRP(C)/14735/2024 TRP(C)/ /	PINKY NAYAK MP	SANTOSH KUMAR MAHANTY	84/2024
21	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	PARESH KUMAR SAHOO	109/2024
22	D-LAA/50/2023 LAA/50/2023	RAMA CHANDRA GOUD MP	AKASH KUMAR PATTAJOSHI	110/2024
23	D-LAA/51/2023 LAA/51/2023	SADHAN BAROI MP	AKASH KUMAR PATTAJOSHI	111/2024
24	D-LAA/53/2023 LAA/53/2023	SASHI GOUD MP	AKASH KUMAR PATTAJOSHI	112/2024
25	D-LAA/55/2023 LAA/55/2023	MUKUNDA MAJHI MP	ASC, ASHOK KUMAR PARIJA	113/2024
26	D-LAA/59/2023	KOUSHALYA GOUD	AKASH KUMAR PATTAJOSHI	

	LAA/59/2023	MP		114/2024
27	D-LAA/60/2023	SASHI GOUD	AKASH KUMAR PATTAJOSHI	
	LAA/60/2023	MP		115/2024
28	D-LAA/56/2023	GOLAPI MAJHI	AKASH KUMAR PATTAJOSHI	
	LAA/56/2023	MP		116/2024
29	D-LAA/57/2023	DURBAL GOUD	AKASH KUMAR PATTAJOSHI	
	LAA/57/2023	MP		117/2024
30	D-LAA/58/2023	MADUKA MAJHI	AKASH KUMAR PATTAJOSHI	
	LAA/58/2023	MP		118/2024
31	D-LAA/29/2017	INDRAMANI SAHOO	M/S.NIRANJAN PANDA	
	LAA/29/2017	MP		119/2024
32	D-LAA/1/2018	RASABIHARI PATRA	M/S.NIRANJAN PANDA	
	LAA/1/2018	MP		120/2024
33	D-LAA/142/2010	MAHANADI COALFIELD	M/S.B.MOHANTY	
	LAA/142/2010	MP		121/2024
34	D-CMAPL/14528/2024	TARINI PRASAD KAR	NIRANJAN LENKA	
	CMAPL/ /	MP		121/2024
35	D-CMAPL/14659/2024	BABULI CHARAN SETHY	ADV	
	CMAPL/ /	MP		122/2024
36	D-LAA/49/2022	RABINDRA KISHORE SRICHANDAN	DEBASIS TRIPATHY	
	LAA/49/2022	MP		122/2024
37	D-CMAPL/327/2016	ARUNA KU.KAR	M/S.N.K.SAHU	
	CMAPL/327/2016	MP		123/2024
38	D-LAA/50/2022	LAND ACQUISITION ZONE OFFICER/LA COMPLETOR/ZONE OFFICER, A.S.C.		
	LAA/50/2022	MP		123/2024
39	D-CMAPL/127/2016	SANJAY KU.SAHOO		
	CMAPL/127/2016	MP		124/2024
40	D-CMAPL/327/2016	ARUNA KU.KAR	M/S.N.K.SAHU	
	CMAPL/327/2016	MP		125/2024
41	D-RPFAM/14407/2024	MANESWAR NATH	PRADEEP KUMAR NATH	
	RPFAM/ /	MP		137/2024
42	D-RPFAM/14435/2024	BHANUMATI MOHANTA	SARADA PRASAD DASH	
	RPFAM/ /	MP		138/2024
43	D-RPFAM/14435/2024	BHANUMATI MOHANTA	SARADA PRASAD DASH	
	RPFAM/ /	MP		139/2024
44	D-RPFAM/448/2023	LULIPTA BEURA	SARAT CHANDRA SAMAL	
	RPFAM/448/2023	MP		140/2024
45	D-MATA/14502/2024	YENU@MADAKA PADMINI	GOPINATH MISHRA	
	MATA/ /	MP		149/2024
46	D-MATA/1741/2024	PULAK CHANDRA SAHU	SIDHARTH PRASAD DAS	
	MATA/30/2024	MP		150/2024
47	D-MATA/14716/2024	MONALISA PANDA	NIRANJAN PRASAD PATRA	
	MATA/ /	MP		151/2024
48	D-CONTC/7056/2024	AMIYASAR TANDI		
	CONTC/1246/2024	MP		214/2024
49	D-CONTC/7701/2023	PRATIVA KUMARI SWAIN @ PRATIVA PRADHAN		
	CONTC/7701/2023	MP		215/2024
50	D-CONTC/1751/2023	BISWARANJAN BRAHMA		
	CONTC/1751/2023	MP		216/2024
51	D-SA/263/1995	SACHIDA	M/S.U.C.PANDA	
	SA/263/1995	MP		234/2024
52	D-SA/263/1995	SACHIDA	M/S.U.C.PANDA	
	SA/263/1995	MP		235/2024
53	D-SA/263/1995	SACHIDA	M/S.U.C.PANDA	
	SA/263/1995	MP		236/2024
54	D-SA/263/1995	SACHIDA	M/S.U.C.PANDA	
	SA/263/1995	MP		237/2024
55	D-SA/263/1995	SACHIDA	M/S.U.C.PANDA	
	SA/263/1995	MP		238/2024
56	D-SA/263/1995	SACHIDA	M/S.U.C.PANDA	
	SA/263/1995	MP		239/2024
57	D-SA/107/1997	SURENDRA	M/S.MANOJ MISRA	
	SA/107/1997	MP		240/2024



58	D-SA/107/1997 SA/107/1997	SURENDRA MP	M/S.MANOJ MISRA	241/2024
59	D-SA/107/1997 SA/107/1997	SURENDRA MP	M/S.MANOJ MISRA	242/2024
60	D-SA/83/1997 SA/83/1997	LABANIDHAR MP		243/2024
61	D-SA/83/1997 SA/83/1997	LABANIDHAR MP		244/2024
62	D-SA/107/1997 SA/107/1997	SURENDRA MP	M/S.MANOJ MISRA	245/2024
63	D-SA/107/1997 SA/107/1997	SURENDRA MP	M/S.MANOJ MISRA	246/2024
64	D-SA/107/1997 SA/107/1997	SURENDRA MP	M/S.MANOJ MISRA	247/2024
65	D-SA/83/1997 SA/83/1997	LABANIDHAR MP	SHAKTI PRAKASH MOHANTY	248/2024
66	D-SA/190/1992 SA/190/1992	KRUSHNA MP	M/S.P.KAR,B.NAYAK, M/S.GURUDUTTA KAR,B.K.PADHI,P.KAR,N.CH	249/2024
67	D-SA/190/1992 SA/190/1992	KRUSHNA MP	M/S.P.KAR,B.NAYAK, M/S.GURUDUTTA KAR,B.K.PADHI,P.KAR,N.CH	250/2024
68	D-CRLREV/9608/2024 CRLREV/ /	JUBEDA ADAMJI MARFANI MP	UMA CHARAN MISHRA	273/2024
69	D-CRLREV/9622/2024 CRLREV/ /	CHINMAY CHINTAN ROUT MP	KULDEEP MOHANTY	274/2024
70	D-FAO/84/2020 FAO/84/2020	PADMANAVA CHAINI MP		323/2024
71	D-FAO/9029/2024 FAO/ /	THE MANAGER, CLAIMS, M/S. SHRIRAM GADGIL MP	ADIL KHAN	324/2024
72	D-FAO/14670/2024 FAO/ /	THE MANAGER, M/S ORIENTAL INSURANCE MP	REKUMBALA PATI	325/2024
73	D-FAO/14714/2024 FAO/ /	DIVL. MANATER, NEW INDIA ASSURANCE MP	PROSANTA KUMAR MAHALI	326/2024
74	D-FAO/9029/2024 FAO/ /	THE MANAGER, CLAIMS, M/S. SHRIRAM GADGIL MP	ADIL KHAN	327/2024
75	D-BLAPL/4453/2024 BLAPL/1215/2024	BRUNDABANA MEENAKA MP	JAGABANDHU SAHU	331/2024
76	D-BLAPL/6162/2024 BLAPL/1981/2024	PRASHANT PANGI MP	PRANAB KUMAR DAS	332/2024
77	D-BLAPL/9129/2023 BLAPL/9129/2023	SOUBHAGINI BISI MP	MR.SANTANU KUMAR SARANGI,AJIT KUMAR MOHANTY	333/2024
78	D-BLAPL/9130/2023 BLAPL/9130/2023	SOUBHAGINI BISI MP	AJIT KUMAR MOHANTY, SANTANU KUMAR SARANGI	334/2024
79	D-BLAPL/5589/2024 BLAPL/1853/2024	MD.ZUNAID ALAM MP		335/2024
80	D-BLAPL/9602/2022 BLAPL/9602/2022	PRADEEP KUMAR SATPATHY MP		336/2024
81	D-BLAPL/5509/2024 BLAPL/1469/2024	CHAKA GOUDA MP		337/2024
82	D-BLAPL/4973/2023 BLAPL/4973/2023	SARAT KAKARIA MP	PANCHANAN PANIGRAHI	338/2024
83	D-BLAPL/7014/2024 BLAPL/2182/2024	RAJA@RAJARAM MALLIK MP	ANIRUDHA DAS	339/2024
84	D-BLAPL/5125/2024 BLAPL/2378/2024	MUKESH BEHERA MP	UNMESH CHANDRA JENA	340/2024
85	D-BLAPL/14004/2023 BLAPL/14004/2023	IMATAJ KHAN @ RAKO MP		341/2024
86	D-BLAPL/9397/2024 BLAPL/2952/2024	KISHMAT SAIKH MP		342/2024
87	D-BLAPL/9661/2024 BLAPL/ /	PANCHANANA BEHERA @ DAS MP	SUMITRA PATRA	343/2024
88	D-BLAPL/9709/2024 BLAPL/ /	MRUTYUNJAYA MALLIK MP	CHITTA RANJAN SAHU	344/2024
89	D-BLAPL/2041/2014	PURENDRA BEHERA		

	BLAPL/2041/2014	MP		345/2024
90	D-BLAPL/6019/2023	SANKAR SAHU	TANMAYA KUMAR MOHANTY	
	BLAPL/6019/2023	MP		346/2024
91	D-CMP/14478/2024	ASWANI KUMAR SAHOO	DIBYARANJAN BEHERA	
	CMP/ /	MP		356/2024
92	D-CMP/1451/2023	BASANT KUMAR ROUT		
	CMP/1451/2023	MP		357/2024
93	D-CMP/14559/2024	RAJALAXMI MAHARANA	SAILABALA JENA	
	CMP/ /	MP		358/2024
94	D-CMP/11836/2024	MAMATA DAS	SUDEEP KUMAR SARANGI	
	CMP/252/2024	MP		359/2024
95	D-CMP/14594/2024	SUDARSHAN PATRI	AMIT PRASAD BOSE	
	CMP/ /	MP		360/2024
96	D-CMP/14602/2024	KANHU CHARAN MOHAPATRA	BIBEKANANDA BHUYAN	
	CMP/ /	MP		361/2024
97	D-CMP/1133/2023	DR.PRAFULL KUMAR TRIPATHY	BIBEKANANDA BHUYAN	
	CMP/1133/2023	MP		362/2024
98	D-CMP/14658/2024	SURENDRA PATRA	ABINASH NAYAK	
	CMP/ /	MP		363/2024
99	D-CMP/604/2022	BHABATOSH SINHA	DAMODAR DEO	
	CMP/604/2022	MP		364/2024
100	D-CMP/14686/2024	NARAYAN SAHU	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		365/2024
101	D-RSA/221/2015	RAMA CH.PATRA	M/S.MADUSMITA.PANDA	
	RSA/221/2015	MP		394/2024
102	D-RSA/392/2018	DOLI MAHAPATRA	M/S.BHASKAR CH.PANDA	
	RSA/392/2018	MP		395/2024
103	D-RSA/14588/2024	KAMALESH KUMAR AGRAWALLA	DWARIKA PRASAD MOHANTY	
	RSA/ /	MP		396/2024
104	D-RSA/192/2017	BRAJAKISHORE JENA	M/S.SAMIR KU.MISHRA	
	RSA/192/2017	MP		397/2024
105	D-RSA/192/2017	BRAJAKISHORE JENA	M/S.SAMIR KU.MISHRA	
	RSA/192/2017	MP		398/2024
106	D-RSA/192/2017	BRAJAKISHORE JENA	M/S.SAMIR KU.MISHRA	
	RSA/192/2017	MP		399/2024
107	D-RSA/289/2016	BENUDHAR SWAIN		
	RSA/289/2016	MP		400/2024
108	D-RSA/99/2021	BINAPANI SAHOO	SUMITRA MOHANTY	
	RSA/99/2021	MP		401/2024
109	D-RSA/270/2010	RADHAKANTA MOHAPATRA	M/S.RAMAKANT MOHANTY	
	RSA/270/2010	MP		402/2024
110	D-RSA/270/2010	RADHAKANTA MOHAPATRA	M/S.RAMAKANT MOHANTY	
	RSA/270/2010	MP		403/2024
111	D-RSA/270/2010	RADHAKANTA MOHAPATRA	M/S.RAMAKANT MOHANTY	
	RSA/270/2010	MP		404/2024
112	D-RSA/169/2005	PANGI PANDEYA		
	RSA/169/2005	MP		405/2024
113	D-ABLAPL/1689/2024	KANTESAN @ SAHADEV MAHAKUDA		
	ABLAPL/1378/2024	MP		587/2024
114	D-ABLAPL/4022/2018	NAGABANSA CHINNA@N.CHINNA@CHINNA NAGABADA		
	ABLAPL/4022/2018	MP		588/2024
115	D-ABLAPL/384/2021	LAXMIDHAR BHUYAN		
	ABLAPL/384/2021	MP		589/2024
116	D-ABLAPL/154/2024	DEBASIS NAYAK		
	ABLAPL/22/2024	MP		590/2024
117	D-ABLAPL/4662/2024	SUNIT MUNDA		
	ABLAPL/2030/2024	MP		591/2024
118	D-ABLAPL/1208/2024	CHANDRAKANTA DHIR @ NANDUKA		
	ABLAPL/395/2024	MP		592/2024
119	D-ABLAPL/2863/2024	TRINATH SAHOO		
	ABLAPL/1139/2024	MP		593/2024
120	D-ABLAPL/12160/2023	NANDA SENAPATI @ SARAJ SENAPATI	SAROJ KUMAR DASH	
	ABLAPL/12160/2023	MP		594/2024

121	D-ABLAPL/11113/2019 ABLAPL/11113/2019	PRASANA KUMAR PATRA@TUNIA PATRA MP		595/2024
122	D-ABLAPL/5887/2024 ABLAPL/2242/2024	DEEPAK BARIK @ DIPAK KUMAR BARIK MP		596/2024
123	D-MACA/698/2023 MACA/698/2023	AMAR KUMAR MOHANTY MP	PRADEEP KUMAR MISHRA	667/2024
124	D-MACA/698/2023 MACA/698/2023	AMAR KUMAR MOHANTY MP	PRADEEP KUMAR MISHRA	668/2024
125	D-MACA/698/2023 MACA/698/2023	AMAR KUMAR MOHANTY MP	PRADEEP KUMAR MISHRA	669/2024
126	D-MACA/14347/2024 MACA/ /	LIPU RAULA MP	PRADEEP KUMAR MISHRA	670/2024
127	D-MACA/14349/2024 MACA/ /	SUDHA GOWALA MP	PRADEEP KUMAR MISHRA	671/2024
128	D-MACA/14353/2024 MACA/ /	SUBASH BEHERA MP	PRADEEP KUMAR MISHRA	672/2024
129	D-MACA/14357/2024 MACA/ /	NARAYAN PADHI MP	PRADEEP KUMAR MISHRA	673/2024
130	D-MACA/14360/2024 MACA/ /	SASHI KANTA UPADHYAYA MP	PRADEEP KUMAR MISHRA	674/2024
131	D-MACA/14364/2024 MACA/ /	PRADEEP KUMAR MOHANTY MP	PRADEEP KUMAR MISHRA	675/2024
132	D-MACA/14366/2024 MACA/ /	BAIKUNTHA MAHAPATRA MP	PRADEEP KUMAR MISHRA	676/2024
133	D-MACA/14372/2024 MACA/ /	ADEITYA PRASAD SWAIN MP	PRADEEP KUMAR MISHRA	677/2024
134	D-MACA/14374/2024 MACA/ /	PNIKINA SAHOO @ PRUSTY MP	PRADEEP KUMAR MISHRA	678/2024
135	D-MACA/12537/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRADEEP KUMAR MAHALI	679/2024
136	D-MACA/14646/2024 MACA/ /	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. MP	GIRIJA PRASAD DUTTA	680/2024
137	D-MACA/14646/2024 MACA/ /	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. MP	GIRIJA PRASAD DUTTA	681/2024
138	D-MACA/14654/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO.L.T.D. MP	GIRIJA PRASAD DUTTA	682/2024
139	D-MACA/14654/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO.L.T.D. MP	GIRIJA PRASAD DUTTA	683/2024
140	D-MACA/11208/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	684/2024
141	D-MACA/14662/2024 MACA/ /	SR. D.M, M/S, ORIENTAL INSURANCE CO. MP	GIRIJA PRASAD DUTTA	685/2024
142	D-MACA/14662/2024 MACA/ /	SR. D.M, M/S, ORIENTAL INSURANCE CO. MP	GIRIJA PRASAD DUTTA	686/2024
143	D-MACA/961/2018 MACA/961/2018	MANAGER, CHOLAMANDALAM G.I.CO.LTD. MP	M/S.G.P.DUTTA	687/2024
144	D-MACA/441/2020 MACA/441/2020	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. MP	GIRIJA PRASAD DUTTA	688/2024
145	D-MACA/318/2023 MACA/318/2023	D.M., ORIENTAL INSURANCE COMPANY LTD. MP		689/2024
146	D-MACA/14684/2024 MACA/ /	RADHA SABAR MP	PABITRA KUMAR NAYAK	690/2024
147	D-MACA/14684/2024 MACA/ /	RADHA SABAR MP	PABITRA KUMAR NAYAK	691/2024
148	D-MACA/14701/2024 MACA/ /	BHAGYALATA DASH MP	ANIL BARAN SARANGI	692/2024
149	D-MACA/14702/2024 MACA/ /	MANAGER M/S. CHOLAMANDALAM GENERAL INSURANCE CO. L.T.D. MP	ADAM ALI KHAN	693/2024
150	D-MACA/14708/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. MP	ADAM ALI KHAN	694/2024
151	D-MACA/14715/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. MP	ADAM ALI KHAN	695/2024
152	D-MACA/14721/2024	JYOTI MANJARI SAHU	PABITRA KUMAR NAYAK	

	MACA/ /	MP		696/2024
153	D-MACA/14721/2024	JYOTI MANJARI SAHU	PABITRA KUMAR NAYAK	
	MACA/ /	MP		697/2024
154	D-MACA/14723/2024	ARUNA DEVI	PABITRA KUMAR NAYAK	
	MACA/ /	MP		698/2024
155	D-MACA/14723/2024	ARUNA DEVI	PABITRA KUMAR NAYAK	
	MACA/ /	MP		699/2024
156	D-MACA/14725/2024	JYOSHNA RANI NAYAKA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		700/2024
157	D-MACA/14725/2024	JYOSHNA RANI NAYAKA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		701/2024
158	D-MACA/14726/2024	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE		
	MACA/ /	MP		702/2024
159	D-MACA/14728/2024	RUNU SAHOO	PABITRA KUMAR NAYAK	
	MACA/ /	MP		703/2024
160	D-MACA/14729/2024	GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/ /	MP		704/2024
161	D-MACA/14726/2024	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE		
	MACA/ /	MP		705/2024
162	D-MACA/14728/2024	RUNU SAHOO	PABITRA KUMAR NAYAK	
	MACA/ /	MP		706/2024
163	D-MACA/14729/2024	GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/ /	MP		707/2024
164	D-MACA/10999/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDHARA	SOMNATH ROY	
	MACA/ /	MP		708/2024
165	D-MACA/14733/2024	SHRI RAM G.I. CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		709/2024
166	D-MACA/14731/2024	NATIONAL INSURANCE COMPANY LTD., SAMBALPUR		
	MACA/ /	MP		710/2024
167	D-MACA/14734/2024	CLAIM MANAGER UNIVERSAL SOMPO GENERAL INSURANCE CO. L.T.D.		
	MACA/ /	MP		711/2024
168	D-MACA/14733/2024	SHRI RAM G.I. CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		712/2024
169	D-MACA/14731/2024	NATIONAL INSURANCE COMPANY LTD., SAMBALPUR		
	MACA/ /	MP		713/2024
170	D-MACA/14734/2024	CLAIM MANAGER UNIVERSAL SOMPO GENERAL INSURANCE CO. L.T.D.		
	MACA/ /	MP		714/2024
171	D-MACA/11940/2024	ARUN NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		715/2024
172	D-MACA/13877/2024	ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		716/2024
173	D-CRLA/2190/2024	RABINDRA SWAIN	GOPAL KRISHNA NAYAK	
	CRLA/61/2024	MP		748/2024
174	D-CRLA/1111/2023	BIKRAM ROUT	SUDHEER KUMAR SAHOO	
	CRLA/1111/2023	MP		749/2024
175	D-CRLA/146/2014	MANORANJAN DALEI	M/S.BASUDEV PUJARI	
	CRLA/146/2014	MP		750/2024
176	D-CRLA/9628/2024	SAROJ SANDHA	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		751/2024
177	D-CRLA/9628/2024	SAROJ SANDHA	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		752/2024
178	D-CRLA/9681/2024	SANJAY BEHERA	ANJAN KUMAR BISWAL	
	CRLA/ /	MP		753/2024
179	D-CRLA/9681/2024	SANJAY BEHERA	ANJAN KUMAR BISWAL	
	CRLA/ /	MP		754/2024
180	D-CRLA/260/2016	BIBHUTI BHUSAN MAJHI	M/S.H.N.MOHAPATRA, MR. DEEPAK KUMAR SAHOO	
	CRLA/260/2016	MP		755/2024
181	D-CRLA/9739/2024	GOURAHARI ROUT@ROUTA	DIPTI RANJAN BHOKTA	
	CRLA/ /	MP		756/2024
182	D-CRLA/9739/2024	GOURAHARI ROUT@ROUTA	DIPTI RANJAN BHOKTA	
	CRLA/ /	MP		757/2024
183	D-CRLA/938/2022	GANESWAR BASTIA@GANESH	SAMVIT MOHANTY	
	CRLA/938/2022	MP		758/2024

184	D-CRLA/8763/2024 CRLA/264/2024	DALSHER SINGH MP	TIRTH KUMAR SAHU	759/2024
185	D-CRLA/8763/2024 CRLA/264/2024	DALSHER SINGH MP	TIRTH KUMAR SAHU	760/2024
186	D-CRLA/194/2015 CRLA/194/2015	DR.AKSHYA KUMAR RANA MP	M/S.SIDHARTHA MISHRA	761/2024
187	D-CRLA/226/2016 CRLA/226/2016	SUVENDU KU.ROUTRAY MP		762/2024
188	D-CRLMC/6444/2024 CRLMC/608/2024	RUSHI PRASAD NAHAK MP	DEVASHIS PANDA	777/2024
189	D-CRLMC/9556/2024 CRLMC/ /	GOLEKHA BIHARI DAS MP	ARABINDA TRIPATHY	778/2024
190	D-CRLMC/6320/2024 CRLMC/627/2024	ANANDA NAYAK MP	BIDYADHAR MANSING	779/2024
191	D-CRLMC/9562/2024 CRLMC/ /	PURNA CHANDRA BEHERA@BABALI MP	LAXMAN PRADHAN	780/2024
192	D-CRLMC/9561/2024 CRLMC/ /	PRASANTA NAIK MP	LAXMAN PRADHAN	781/2024
193	D-CRLMC/9573/2024 CRLMC/ /	SURESH KUMAR AGRAWAL MP	UMA CHARAN MISHRA	782/2024
194	D-CRLMC/9586/2024 CRLMC/ /	SITANSU@SITANSHU SEKHAR NAYAK@ <del>MP</del> MP	PRASANTA KUMAR SATAPATHY	783/2024
195	D-CRLMC/9601/2024 CRLMC/ /	KAILASH CHANDRA PRADHAN MP	JUGALA KISHORE PANDA	784/2024
196	D-CRLMC/9613/2024 CRLMC/ /	NARENDRA KUMAR BISOI MP	SANGRAM KESHARI ROUT	785/2024
197	D-CRLMC/9621/2024 CRLMC/ /	DR. MANAS RANJAN RAY MP	S.J.PRADHAN	786/2024
198	D-CRLMC/9642/2024 CRLMC/ /	RAMAKRUSHNA BISWARAY MP	RAJIBA BIHARI MISHRA	787/2024
199	D-CRLMC/9645/2024 CRLMC/ /	B.SHYAM @ SHYAM KUMAR MP	ARIJEET MISHRA	788/2024
200	D-CRLMC/9656/2024 CRLMC/ /	KUNU @ NIRMAL ACHARYA MP	SACHIDANANDA PADHEE	789/2024
201	D-CRLMC/5131/2024 CRLMC/479/2024	PRIYADARSHINI AMRITA PANDA MP		790/2024
202	D-CRLMC/4610/2023 CRLMC/4610/2023	KAILASH SABAR MP		791/2024
203	D-CRLMC/9750/2024 CRLMC/ /	SANTOSH PRADHAN MP	AMITAV TRIPATHY	792/2024
204	D-CRLMC/2957/2023 CRLMC/2957/2023	SK AYUB ALI@TUKU MP		793/2024
205	D-CRLMC/9751/2024 CRLMC/ /	M/S. MSP SOPNGE IRON LTD., KEONJHAR MP	DIPAK KUMAR DEY	794/2024
206	D-CRLMC/9330/2024 CRLMC/1021/2024	ANIL KUMAR TOMAR MP	DEBASIS TRIPATHY	795/2024
207	D-CRLMC/2167/2024 CRLMC/262/2024	ANIL MALLIK MP		796/2024
208	D-WA/14344/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1612/2024
209	D-WA/14344/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1613/2024
210	D-WA/14344/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1614/2024
211	D-WA/14412/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1615/2024
212	D-WA/14412/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1616/2024
213	D-WA/14412/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1617/2024
214	D-WA/14444/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	1618/2024
215	D-WA/14449/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	

216	WA/ / D-WA/14444/2024	MP STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	1619/2024
217	WA/ / D-WA/14444/2024	MP STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	1620/2024
218	WA/ / D-WA/14449/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	1621/2024
219	WA/ / D-WA/14453/2024	MP VICE CHANCELLOR, O.U.A.T., BBSR	MANOJ KUMAR KHUNTIA	1622/2024
220	WA/ / D-WA/14449/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	1623/2024
221	WA/ / D-WA/14453/2024	MP VICE CHANCELLOR, O.U.A.T., BBSR	MANOJ KUMAR KHUNTIA	1624/2024
222	WA/ / D-WA/14468/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	1625/2024
223	WA/ / D-WA/14468/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	1626/2024
224	WA/ / D-WA/14467/2024	MP STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	1627/2024
225	WA/ / D-WA/14467/2024	MP STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	1628/2024
226	WA/ / D-WA/14467/2024	MP STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	1629/2024
227	WA/ / D-WA/14637/2024	MP DEBASISH MISHRA	JAGANNATH SENAPATI	1630/2024
228	WA/ / D-WA/14640/2024	MP DEBASISH MISHRA	JAGANNATH SENAPATI	1631/2024
229	WA/ / D-WA/14672/2024	MP ODISHA UNIVERSITY OF AGRICULTURE	MANOJ KUMAR KHUNTIA	1632/2024
230	WA/ / D-WA/14672/2024	MP ODISHA UNIVERSITY OF AGRICULTURE	MANOJ KUMAR KHUNTIA	1633/2024
231	WA/ / D-WA/557/2022	MP STATE OF ODISHA	SR.S.C.(S. AND M.E.)	1634/2024
232	WP(C)/ / D-WP(C)/14341/2024	MP THE ASSISTANT COMMISSIONER, KENDRAPUR SUBDIVISION, SANGHATHAN, REGIONAL OFFICE, BBSR		1635/2024
233	WP(C)/ / D-WP(C)/14348/2024	MP SATCHIDANANDA RATH	BHABANI SANKAR TRIPATHY (1)	4698/2024
234	WP(C)/ / D-WP(C)/14351/2024	MP PRASANTA BARIK	ABHISHEK DASH	4699/2024
235	WP(C)/ / D-WP(C)/14361/2024	MP UNION OF INDIA	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	4700/2024
236	WP(C)/ / D-WP(C)/14367/2024	MP M/S RAWANI CONSTRUCTION	ASIT KUMAR DASH	4701/2024
237	WP(C)/ / D-WP(C)/9615/2024	MP DEWADUTTA DHAL	PAMI RATH	4702/2024
238	WP(C)/ / D-WP(C)/4338/2024	MP M/S ANDHRA PAPER LTD.(APL), ANDHRA PRADESH		4703/2024
239	WP(C)/ / D-WP(C)/14369/2024	MP T.GOURI SHANKAR RAO	JAGAMOHAN PATTANAIAK	4704/2024
240	WP(C)/ / D-WP(C)/4338/2024	MP M/S ANDHRA PAPER LTD.(APL), ANDHRA PRADESH		4705/2024
241	WP(C)/ / D-WP(C)/22413/2023	MP SHREE LINGRAJ FEEDS LTD. ROURKELA	TANMAY MISHRA	4706/2024
242	WP(C)/ / D-WP(C)/28270/2023	MP UTTARESWARI THAKURANI BIJE, JAGATSINGHPUR	SINCHHAPARKUMAR DEO	4707/2024
243	WP(C)/ / D-WP(C)/41205/2023	MP MANDAKINI SERVICE CO OPERATIVE SOCIETY, PIRANUNGO	AGASTIPRANUNGO	4708/2024
244	WP(C)/ / D-WP(C)/14398/2024	MP SAMUDRA KUMAR SAHA	MANOJ KUMAR PATI	4709/2024
245	WP(C)/ / D-WP(C)/14409/2024	MP SABIR AHMED MONDAL	SANGRAM KUMAR SINGH	4710/2024
246	WP(C)/ / D-WP(C)/14440/2024	MP SARALA MALLIK	ANUPAM RATH	4711/2024
	WP(C)/ / D-WP(C)/7746/2024	MP STATE OF ODISHA		4712/2024

247	D-WP(C)/14446/2024 WP(C)/ /	SANTOSH KUMAR PANIGRAHI MP	ARUN KUMAR PATRA	4713/2024
248	D-WP(C)/14450/2024 WP(C)/ /	CHANDAN GUPTA MP	ARUN KUMAR PATRA	4714/2024
249	D-WP(C)/14452/2024 WP(C)/ /	M/S. KARAN SINGH SECURITY AGENCY, MP	BBSRIPAD MOHANTY	4715/2024
250	D-WP(C)/14455/2024 WP(C)/ /	PRADYUMNA KUMAR JENA MP	ARUN KUMAR PATRA	4716/2024
251	D-WP(C)/5994/2021 WP(C)/5994/2021	BISHNUBRATA MISHRA MP	SIBANARAYAN BISWAL	4717/2024
252	D-WP(C)/14458/2024 WP(C)/ /	PRAGYAN PRASABINI ACHARYA MP	PRATIK DASH	4718/2024
253	D-WP(C)/14459/2024 WP(C)/ /	SANTOSH KUMAR SAHU MP	ARUN KUMAR PATRA	4719/2024
254	D-WP(C)/1365/2022 WP(C)/1365/2022	ROSHAN KUMAR BARAL MP	UMA CHARAN MISHRA	4720/2024
255	D-WP(C)/14461/2024 WP(C)/ /	BISHNU CHARAN SAHOO MP	ARUN KUMAR PATRA	4721/2024
256	D-WP(C)/14460/2024 WP(C)/ /	SHARATH NAG RAHULA MP	ARUN KUMAR PATRA	4722/2024
257	D-WP(C)/14462/2024 WP(C)/ /	JAGANNATH BEHERA MP	ARUN KUMAR PATRA	4723/2024
258	D-WP(C)/14464/2024 WP(C)/ /	RASMITA BEHERA MP	ARUN KUMAR PATRA	4724/2024
259	D-WP(C)/14465/2024 WP(C)/ /	ODISHA GEO TAG KARMACHARI MAHASAN MP	ANANDHARIDRASHI	4725/2024
260	D-WP(C)/14466/2024 WP(C)/ /	ASWINI KUMAR JENA MP	ARUN KUMAR PATRA	4726/2024
261	D-WP(C)/14469/2024 WP(C)/7717/2024	GITANJALI NAIK MP	JYOTI PATNAIK	4727/2024
262	D-WP(C)/14480/2024 WP(C)/ /	BIRENDRA HOTELS AND BANQUETS PVT MP	PRADIP CHANDRA NAYAK	4728/2024
263	D-WP(C)/11568/2024 WP(C)/ /	ASHRIT ANURAG DAS MP	KUNAL KUMAR SWAIN	4729/2024
264	D-WP(C)/14494/2024 WP(C)/ /	PRASANTA KUMAR PANDA MP	AJAYA KUMAR JENA	4730/2024
265	D-WP(C)/14498/2024 WP(C)/ /	M/S.ROSMERTA TECHNOLOGIES LTD. MP	SOUMYA MISHRA	4731/2024
266	D-WP(C)/14008/2019 WP(C)/14008/2019	FAKIRA MOHAN ACHARYA MP	M/S.K.C.DASH	4732/2024
267	D-WP(C)/14501/2024 WP(C)/ /	DILLIP KUMAR SAHOO MP	KRISHNA CHANDRA SAHU	4733/2024
268	D-WP(C)/14500/2024 WP(C)/ /	SAUMITRA SAMAL MP	SAIBRATA RATH	4734/2024
269	D-WP(C)/14505/2024 WP(C)/ /	S.SANAMAKH RAO MP	BIRAJA PRASANNA DAS	4735/2024
270	D-WP(C)/7044/2024 WP(C)/3622/2024	BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION, MP	SUBHOT KARNI SINGH	4736/2024
271	D-WP(C)/14508/2024 WP(C)/ /	M/S.MAASARALA FLY ASH BRICKS, JAGADPUR, MP	DEBESH HAZRA	4738/2024
272	D-WP(C)/11697/2024 WP(C)/6651/2024	BHAWANI SHANKAR DASH MP		4739/2024
273	D-WP(C)/14507/2024 WP(C)/ /	ASHOK KUMAR DAS MP	SAIBRATA RATH	4740/2024
274	D-WP(C)/38459/2023 WP(C)/38459/2023	RABINDRA KUMAR BEHERA MP		4741/2024
275	D-WP(C)/40647/2021 WP(C)/40647/2021	NIRBHAY RAM HEERJI MP	SAMARENDRA MOHANTY	4742/2024
276	D-WP(C)/14513/2024 WP(C)/ /	RAJ KUMAR BEHERA MP	BIRAJA PRASANNA DAS	4743/2024
277	D-WP(C)/8897/2024 WP(C)/4882/2024	SHAKUNTALA @ SHAKUNTALA SAHOO MP	SAIBRATA RATH, MR. PRAFULLA KUMAR RATH, Sr.Adv	4744/2024
278	D-WP(C)/15655/2022	RAJ KISHORE GOSWAMI	SHIVSANKAR MOHANTY	

	WP(C)/15655/2022	MP		4745/2024
279	D-WP(C)/14521/2024 WP(C)/ /	M/S. SAMARTH COMMODITIES MERCHANTS MP	CHITRA N. SINDHARGARH	4746/2024
280	D-WP(C)/14523/2024 WP(C)/ /	SRIDHAR SAHOO MP	BIRAJA PRASANNA DAS	4747/2024
281	D-WP(C)/14515/2024 WP(C)/ /	SUJIT BEHERA MP	BHARAT CHANDRA PANDA	4748/2024
282	D-WP(C)/14530/2024 WP(C)/ /	GOLAM NABI KHAN MP	JAYANTA KUMAR KHANDAYATRAY	4749/2024
283	D-WP(C)/14533/2024 WP(C)/ /	PRABHAT KUMAR ROUTHAY MP	BIRAJA PRASANNA DAS	4750/2024
284	D-WP(C)/14545/2024 WP(C)/ /	DINDAYAL SHAH MP	BIRAJA PRASANNA DAS	4751/2024
285	D-WP(C)/14558/2024 WP(C)/ /	BHAGYADHAR SAHOO MP	BIRAJA PRASANNA DAS	4752/2024
286	D-WP(C)/14572/2024 WP(C)/ /	KARUNA SINDHU SAHU MP	BIRAJA PRASANNA DAS	4753/2024
287	D-WP(C)/14581/2024 WP(C)/ /	AMIT KUMAR PRUSTY MP	BIRAJA PRASANNA DAS	4754/2024
288	D-WP(C)/28329/2022 WP(C)/28329/2022	SUSANA KHADIA MP	SANTOSH KUMAR NANDA	4755/2024
289	D-WP(C)/24798/2012 WP(C)/24798/2012	BRUNDABAN PANDIT MP	M/S.AMIT PR.BOSE	4756/2024
290	D-WP(C)/24798/2012 WP(C)/24798/2012	BRUNDABAN PANDIT MP	M/S.AMIT PR.BOSE	4757/2024
291	D-WP(C)/24798/2012 WP(C)/24798/2012	BRUNDABAN PANDIT MP	M/S.AMIT PR.BOSE	4758/2024
292	D-WP(C)/14586/2024 WP(C)/ /	RAJENDRA AGRAWAL, SAMBALPUR MP	BHABANI PRASAD MOHANTY	4759/2024
293	D-WP(C)/14591/2024 WP(C)/ /	SWASTIKA SAHU MP	SAIBRATA RATH	4760/2024
294	D-WP(C)/14589/2024 WP(C)/ /	SAUNDARJYAMAYI MISHRA MP	SUKANTA KUMAR DALAI	4761/2024
295	D-WP(C)/33003/2020 WP(C)/33003/2020	NILIMA DEBNATH MP	U.C.MISHRA	4762/2024
296	D-WP(C)/28754/2023 WP(C)/28754/2023	DR. DAMODAR PANDA MP	RAMA CHANDRA RAY	4763/2024
297	D-WP(C)/14598/2024 WP(C)/ /	DEBASMITA MISHRA MP	SAIBRATA RATH	4764/2024
298	D-WP(C)/14616/2024 WP(C)/ /	SHAKIL AKHTAR MP	PABITRA KUMAR NAYAK	4765/2024
299	D-WP(C)/8850/2024 WP(C)/4962/2024	SADASIBA PANDA MP	SUSANTA DASH	4766/2024
300	D-WP(C)/1770/2013 WP(C)/1770/2013	PRANAT KISHORE MISHRA MP	M/S.MANORANJAN DAS	4767/2024
301	D-WP(C)/38107/2020 WP(C)/38107/2020	AJAY KUMAR MOHAPATRA MP	S.K.SAMAL	4768/2024
302	D-WP(C)/5925/2024 WP(C)/4956/2024	SUSANTA KUMAR PRADHAN MP		4769/2024
303	D-WP(C)/3068/2021 WP(C)/3068/2021	SITAKANTA SAHU MP	SURYA NARAYAN PATNAIK	4770/2024
304	D-WP(C)/14635/2024 WP(C)/ /	IPSITA MOHANTY MP	SAIBRATA RATH	4771/2024
305	D-WP(C)/16184/2011 WP(C)/16184/2011	PRAVAKAR SAMANT MP	M/S.BRAJA K.DAGARA	4772/2024
306	D-WP(C)/16184/2011 WP(C)/16184/2011	PRAVAKAR SAMANT MP	M/S.BRAJA K.DAGARA	4773/2024
307	D-WP(C)/16184/2011 WP(C)/16184/2011	PRAVAKAR SAMANT MP	M/S.BRAJA K.DAGARA	4774/2024
308	D-WP(C)/14636/2024 WP(C)/ /	DHIRENDRA KUMAR BARIK MP	SUJATA JENA	4775/2024
309	D-WP(C)/17161/2023 WP(C)/17161/2023	HAREKRUSHNA NATH MP	SAMBHU CH. NATH SHARMA	4776/2024



310	D-WP(C)/33664/2023 WP(C)/33664/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR MP		4777/2024
311	D-WP(C)/33382/2023 WP(C)/33382/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR MP		4778/2024
312	D-WP(C)/18346/2018 WP(C)/18346/2018	SANJIT KUMAR MOHNATY MP	M/S.	4779/2024
313	D-WP(C)/6204/2017 WP(C)/6204/2017	MAHENDRA KU.SAHOO MP	M/S.BIPIN KU.CHOUDHURY	4780/2024
314	D-WP(C)/31656/2023 WP(C)/31656/2023	TRINATH SABAR MP	DR. BINODA KUMAR MISHRA	4781/2024
315	D-WP(C)/8069/2022 WP(C)/8069/2022	STATE TRANSPORT EMPLOYEES FEDERATION, ODISHA MP	STANODMHPA	4782/2024
316	D-WP(C)/24657/2023 WP(C)/24657/2023	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION MP	SAEASSOCIATION, BHADRAK	4783/2024
317	D-WP(C)/14641/2024 WP(C)/ /	DR. PANCHANAN SAHOO MP	SUJATA JENA	4784/2024
318	D-WP(C)/14643/2024 WP(C)/ /	M/S C.P. MOHANTY AND ASSOCIATES, CUTTACK MP	SUKANTA KUMAR DALAI	4785/2024
319	D-WP(C)/14649/2024 WP(C)/ /	ARDHENDU SARANGI MP	DAYANIDHI MISHRA	4786/2024
320	D-WP(C)/14653/2024 WP(C)/ /	NIRAKAR NAYAK MP	SRIDHAR RATH	4787/2024
321	D-WP(C)/14661/2024 WP(C)/ /	M/S TATA STEEL LTD., MUMBAI MP	SARADA PRASANNA SARANGI	4788/2024
322	D-WP(C)/28896/2019 WP(C)/28896/2019	ROJALIN SAMAL MP		4789/2024
323	D-WP(C)/14675/2024 WP(C)/ /	THE EXECUTIVE ENGR(ELECTRICAL), VIKRANT MP	SURKHE CHANDRASEKAR MENT CELL(TPSODL), JEYPORE	4790/2024
324	D-WP(C)/14671/2024 WP(C)/ /	DEBI PRASAD MOHANTY MP	SAIBRATA RATH	4791/2024
325	D-WP(C)/1266/2023 WP(C)/1266/2023	RAMESH CHANDRA SWAIN MP	DAMODAR DEO	4792/2024
326	D-WP(C)/33472/2023 WP(C)/33472/2023	RAJENDRA PRASAD JENA MP	TRILOCHAN PANIGRAHI	4793/2024
327	D-WP(C)/10901/2023 WP(C)/10901/2023	SURA JENA MP	AMITAV TRIPATHY	4794/2024
328	D-WP(C)/14679/2024 WP(C)/ /	HARIHAR SAHU MP	PAMI RATH	4795/2024
329	D-WP(C)/14683/2024 WP(C)/ /	DARPANARAYANA PATI MP	PRASANNA KUMAR RATH (1)	4796/2024
330	D-WP(C)/14681/2024 WP(C)/ /	M/S SWASTIK STEVEDORES PVT LTD. MP	KAJAL SAHOO	4797/2024
331	D-WP(C)/14690/2024 WP(C)/ /	LAXMIDHAR MISHRA MP	SUSANTA KUMAR DASH	4798/2024
332	D-WP(C)/14688/2024 WP(C)/ /	FAKIRMOHAN EDUCATIONAL AND CHARITABLE TRUST, BANGSORE MP	FRABLY TRUST, BANGSORE	4799/2024
333	D-WP(C)/11002/2016 WP(C)/11002/2016	JAGADISH CHHANDA MP	PRASANTA KUMAR SATPATHY	4800/2024
334	D-WP(C)/14694/2024 WP(C)/ /	TARUN BEHERA MP	BIPLABA P.B. BAHALI	4801/2024
335	D-WP(C)/34472/2023 WP(C)/34472/2023	MANAS RANJAN PADHI MP	DINESH KUMAR PANDA	4802/2024
336	D-WP(C)/20012/2023 WP(C)/20012/2023	AKANKSHYA PRIYADARSINI NAYAK MP	SASWATI MOHAPATRA	4803/2024
337	D-WP(C)/14700/2024 WP(C)/ /	FAKIRMOHAN EDUCATIONAL AND CHARITABLE TRUST, BANGSORE MP	FRABLY TRUST, BANGSORE	4804/2024
338	D-WP(C)/14703/2024 WP(C)/ /	UTTAM BEHERA MP	BIPLABA P.B. BAHALI	4805/2024
339	D-WP(C)/14705/2024 WP(C)/ /	TRUPTIMANAS KAP MP	RAJJEET ROY	4806/2024
340	D-WP(C)/14706/2024 WP(C)/ /	NILACHAL EDUCATIONAL TRUST, BBSR MP	PRANAYA KUMAR MISHRA	4807/2024
341	D-WP(C)/14709/2024	ARUN BEHERA	BIPLABA P.B. BAHALI	

342	WP(C)/ / D-WP(C)/14712/2024	MP DR. CHINMAYA DASH	AMITABH MISHRA	4808/2024
343	WP(C)/ / D-WP(C)/14713/2024	MP SMITANJALI MOHAPATRA	BIBHUTI KESHARI BISWAL	4809/2024
344	WP(C)/ / D-WP(C)/14720/2024	MP M/S TATA STEEL LTD., MUMBAI	SARADA PRASANNA SARANGI	4810/2024
345	WP(C)/ / D-WP(C)/9206/2024	MP ADITYA KANDOI	JAGAMOHAN PATTANAİK	4811/2024
	WP(C)/7518/2024	MP		4812/2024